Re. surrendering the economy of the

SHRI MURASOLI MARAN: Have you revoked the arrest warrant or not?

SHRI SOMAPPA R. BOMMAI: The Law Minister is committing contempt of Court. Courts cannot be influenced by discussion or debate in the House. (Interruptions).

SHRI H. R. BHARDWAJ: You cannot raise this question. (Interruptions)

SIJRI SOMAPPA R. BOMMAI: He is committing contempt of Court.

SHRI H. R. BHARDWAJ: You are committing contempt of Court, (Interruptions). You cannot argue like that. (Interruptions).

THE DEPUTY CHAIRMAN: Please take your seats.

श्री आगदीश प्रसेाद साथुर: उपसमा-पति महोदया ... (व्यवधान) यदि ग्राप उसको लंबे समय तक ले के जायेंगे, कल वह इंडियन पासपोटं रिजैक्ट कर देता है, मानो दूसरी चींजें... (व्यवधान) ग्राप क्या करेंगे ?

SHRI H. R. BHARDWAJ: They are mis'eading the House. It is not correct. (Interruptions).

SHRI [(URASOLI MARAN: The point is very rimple, (Interruptions).

THE HEPUTY CHAIRMAN: I know that, Just a minute, I have understood it. (Interruptions). Please, Please, Mr. Maran, I have understood it. I gave my ruling and the Lender off the House reacted to it.

श्रा≀ बोलने तो दीजिए । लाँ यिनिस्टर सहब दू‼री बात बोल रहे हैं . . (व्यवधान) बैठ जाए ।

Please 'Mill you please not confuse the whole rutter? There are two matters. One is the case which is going on in the Court a tout which the Law Minister has mention id. We are not discussing anything so piudice. The thing is, hon. Members want to know whether the arrest,

warrant has been revoked or not. The Ledger of the House has said that he will convey this matter to tee Prime Minister, Let the Prime Minister deal with the matter. This matter ends now. Yes, Mr. M. A. Baby.

RE. SURRENDERING THE ECONOMY OF THE COUNTRY TO THE WORLD BANK—IMF COMBINE

SHRI M. A. BABY (Kerala); Madam, I expect that cutting across political differences being patriots, all the Members of this House will join their voice on the issue of the economic sovereignty of our country. Madam, ever since the decision Government of India to have of the assistance from the World loans and Bank and the IMF: there have been disthe conditionalities. cussions regarding Madam, now with pain I am forced to read certain portions of a document, the document titled, World Bank Third National Seeds Project March-May, 1992 Review Mission'.

We let on page 7 of this document that the World Bank's team has had the arrogance to give a direction to a Government department that there should be a Cabinet approval for the merge move of National Seeds Corporation and State Farms Corporation of India by June 15, 1992. Madam, this is nothing but a naked insult to the national pride of our country. We can understand the World Bank and IMF insisting on department to Government consultations with thtm. But what is being done today is that day-to-day activities of the Government actions of the Government are being monitored. They are interfering with the jong term perspective plan in a vital sector like agriculture. Madam, if this is allowed containe then we will continue to be an independent country de jure but facto our economic sovereignty would taken away bу international financial institutions dominated and controlled by the States of America. In such a situation I expect the Government of India come forward and make a statement. We have been hearing about the Dunkel

proposal. We have been hearing about the various devious mean, through which the international financial organisations have been trying to control, direct and decide the direction of our development activities. This kind of direction, arrogan; direction is being given to the Govvernment departments. I want to know how the Government of India is reacting to this kind of a situation. I expect somebody from the Government to react to my submission.

SHRI DINESHBHAI TRIVEDI (Gujarat); Madam, it is a very serious matter. It has been reported that the agenda before the Government is given by the WorldBank. They have agreed to a cut in the SIR that is the Statutory Liquidity Ratio and a cut in the Cash Reserve Ratio. They have also agreed to a cut in the interest rate and a hike in the prices of petroleum when we are talking of inflation. They have agreed to hike the prices of petroleum and hike power tatiff. They have also agreed to privatise the commercial banking sector. We have already debated on the 'exist policy' and that also has been agreed upon. They have also agreed upon liberalisation of consumer goods as far as multinationals are concerned. That is the reason why they are talking delicensing, 'exit policy' etc. This is a very very serious matter and I demand that the Finance Minister come here and clarify the matter once and for all.

SHRI JAGESH DESAI (Maharashtra): Madam Deputy Chairperson, if they give advice. macro-economic poli-On that cies. 10 some extent is tolerable. But in the case of microeconomic policies like merger of these two comporations, if this type of direction is given to the Government it is very hemiliating. We cannot tolerate this. If the World Bank does not want to give my aid we shall accept it. But this kine of condition, this kind of attitude of the World Bank or the USA we shall no tolerate. By the 15th of June they have given a direction to the Government to clear this. I would like to know from the Government whether the

Government has taken any decision. Today also I read a report that two exports on nuclear energy from the USA recommended that no aid have also should be given to the Indian science If this kind of arm-twisting is done by the USA because they have the muscle power we are not going to succumb. I am happy that the Government has taken a decision. I think so. In the case of private sector also they did not want that we should give more than 20 per cent advance. I am happy that the Government has decided that 40 per cent advance to the priority sector by the banks will continue. I am very happy about that. I am very happy Government has decided that subsidies to the public distribution system will be continued. I urge upon the Government that if they shootinb to the pressure, then the people of the will not spare us. They are watching the action of the Government. And I am sure that the Government will not succumb to any kind of pressure from the United States or the World Bank and the Government must make it very clear that they have not accepted their conditions.

Country to the World

Bank-IMF combine

SHRI KAMAL MORARKA (Rajasthan); Madem, I fully support what my friend, Mr. Jagesh Desai, has said. Madam, the issue is, we have been discussing in this House about, the change in the Government policies, etc., etc. Here, the specific issue is-! don't blame the World Bank today-the World Bank wants to push India into a particular direction. They are going according to plan. They have also said in their projection of what they call correction of the economy' that there will be a phase of stagnation. There will be stagnation in the economy and inflation. It is for the Indian Government to see whether all these are acceptable to us. Over the last one year, whenever we accused the Government of changing the nationality accepted policies, the Government has been telling us, "No, we are not deviating from any of the policies being followed in the country for the last so many years except minor corrections that are required because the world scenario has

Re. surrendering the economy of the

changed." Now the claim of the Government is hollow because at every stage when some leakage comes, even in this case, the Government is going to tell us, "No, we are going to merge this Corporation not because the World Bank has told us but because we feel that merged." who should Now Ъe doing to draw the line? The other day when the Eighth Plan matter came, Pandit Sukh Ram was trying to tell us that the World Bank report has not come. But the newspapers printed a document where it is proved now that they have got it. Mr. Manmohan Singh will always tell us, "No, the old economic policies will have to be discarded because the world scenario has changed." Madam, I think it is World Bank very clear now that the has prepared a whole strategy about where they want to take India. They are going according to plan. It is for the Government of India, even now, to realise that we are falling in this trap. Last year 90 per cent of the total aid that they have received has gone for repayment and debt servicing. already in a debt trap. I don't understand Mr. Manmohan Singh economics. He knows far more than any of us. But I want to warn the Government that over the last one year, the general atmosphere being created is that the economists, the World Bank and the experts have more authority on this than the people elected by the people of India. The politicians are being run The Reserve Bank Governor makes a statement against the politicians. The Finance Minister's tone, the general tenor in the House is, as if we people don't know anything; this is a far higher subject. Madam, one must come to terms. This country belongs to the people of this country. Ultimately, no economist, no Finance Minister, will be able to operate unless he becomes accountable to Parliament, to both the Houses of Parliament. They have already taken us far enough. In the last one year, they have disregarded Parliament as never before. But they must stop now. We must know clearly what promises they have made to the World Bank. Let them come out with a white paper. Whatever

mistake they have made, have been made, But for heaven's sake, they stop making further commitments World to the Bank without commitments to the World Bank without taking Parliament into confidence and getting the specific approval of Parliament. I think we are going too far, Even in the minor case of seeds Corporation also, the World Bank is involved. I am sure, in the public sector undertakings, they must have made a study and told us which one to close and which not. We have referred them to the BIFR. All this looks to the public at large like a sham. It is high time that the Government came out clearly and told us what were the commitments made to the World Bank and they should not make any commitment which compromises the dignity and honour of the country.

THE DEPUTY CHAIRMAN: Mr. Chaturvedi, you want to say something. ... (Interruptions) I have allowed Chaturvedi . . (Interruptions)

श्री शंकर दयाल सिंद्र : (बिद्वार) • मैडम, श्राप इसके बाद हमें समय दीजिएगा।

उपसभापति : कोई मोशन तो है नहीं. कोई डिस्क्शन तो है नहीं ।

श्री शंकर दयाल सिंह: मैडम, सै यह कहता हं कि ग्राप पहले चतुर्वेदी जी को बोल लेने दीजिए लेकिन उसके बाद हमें बोलने दीजिए ।

उपलमापति शंकर दयाल जी, उन्हें जरा बोलने दीजिए ।

श्री शंकर दयाल सिंह: मोशन न रहे. मगर ग्रपनी बात हम भी कहना चाहते हैं मैडम ।

उपसमापति : ग्रापकी भावनात्रों की में कद्र करती है. मगर उन्हें बोलने दीजिए।

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh): Madam Deputy Chairparson, the matter to which attention has been drawn by the hon. Member is a very grave one. Every time we are assured that so far as the Government of India is concerned, in economic matters, it takes its own decisions. There

[Shri Triloki Nath Chaturvedi] are a large number of leakages and all of us who have had any opportunity to see the documents of the World Bank and other financial institutions are fully aware of the fact that the decisions are dictated from extraneous being clearly sources. We are in a position where we When begging. iust do not asking for aid, we through about our dignity bother strong affirmation in this House and outside that the Government is conscious. But the fact is that one who borrows, one who begs, his hand is physically lower and his eyes are physically lower and the one who give. his hand as well as his eyes are always. up and that is why we are repeating our economic sovereignty. The basic point is that the Government should be clear whether we are being dictated to or not, and vedy often it is said that the decision of the Government of India are their own. But that is not a fact. It is also being said that there is no change the policy though my hon, friend, Mr. Kamal Morarka, has said that there is a change in the policies. But the Go ernment always says that it stands by the basic policies and it is only a new direction which is being given. But this new direction is obviously and compleundermining the basic policies. There is a ritualistic homage being paid to the so-called old and fundamental policies, the basic policies. But then, there is a sea-change in the attitude and the approach and that is where we are compromising the dignity of the country and the House. Any number of Government documents can be produced. are really abdicating the responsibility to take decisions to the economic authorities outside and especially the financial institutions which are under their control and who have their own interests, their own approaches of different kinds.

श्री शंकर दयाल मिह: महोदया, ये ...(श्यवद्यान)

उपसभाषति : ग्राप जरा संभ्रेप में बोल दीजिए क्योंिं काफी विस्तार में ोला जा चुका है । श्री शंकर दयाल सिंह: : मैंडम, मैंने अभी शुरू भी नहीं किया तो आप कैसे समझ गई कि विस्तार में जाऊंगा !

उपसभापति : भेने पहले से ही ब्रेक लगा दिया ।

श्री शंकर दयाल सिंह: जो लोग विस्तार में गए, उनको ग्रापने संक्षेप में बोलने के लिए नहीं कहा . . (व्यवधान)

उपसभापति : मेरा ग्रब गला दुख रहा है . (व्यवधान)

श्री शंकर दयाल सिंहः जो एकदम संक्षेप के लिए खडा हुआ है उसको पहले ही आप धमका रही हैं . (व्यवधान)

ज्यसभापति : शंकर दयाल जी, मेरा गला दुख रहा है ।

When you are speaking, it is difficult for me to stop you.

श्री शंकर दयाल सिंह : श्रापका तो मैंडम, गला दुख रहा है, मेरी तो श्रापकी और देखते-देखते श्रांखें दुख गई कि कभी मेरी श्रोर नजर जाएगी ..(व्यवधान)

महोदया, देखिए यह एक गंभीर मायला है ग्रीर गंभीर मामला इसलिए है यह ठीक है कि पार्लियामेंट के अधिकांश सदस्य लोग जो बातें यहां उठाते हैं भौर बाहर जो बातें होती रहती हैं उनमें सामंजस्य रहता भी है ग्रीर कभी-कभी नहीं भी रहता क्योंकि बहुत बौद्धिक बात यहां होती है लेकिन जब तक वर्ल्ड बैंक के बारे में ये खबरें समाचारपत्नों में ग्रा रही शी कि उनके अनुसार हमारी एकोनोमी जो है वह ढाली जा रही है, नयी म्राथिक नीति भ्रौर नयी भ्रौद्योगिक नीति, तब तक तो वह मामला इस सदन में बड़े जोरों से उठ रहा था। ग्रब यहां तक बात श्रा गई कि ग्रौद्योगिक नीति हमारी प्रभावित हो रही है जिसके तहत उन्होंने कहा कि श्राप पब्लिक सैकटर्स को बंद कीजिए. भाज हमारे सामने यह समस्या भी भा रही है कि वहां से ये डॉयरेक्शन आ रहा है कि नेशनल सीड कारपोरेशन श्रीर स्टेट

261

फार्म्स कारपोरेशन श्राफ इंडिया के मजंर की बात भी ग्रा गई है।

में महोदया, केवल सक्षेप में यह कहना चाहता हूं कि भारत के किसानों ने किसी बाहर की तकनीक को लेकर अपनी उन्नित कभी नहीं की थी। बराबर अपने परिश्रम और अपनी निष्ठा के बल पर की थी और हमारे वैज्ञानिक इसके लिए सक्षम थे। सक्षम नहीं होते तो डा० स्वामीनाथन को अभी इसके लिए बाहार बुलाकर वर्ल्ड एक्सपट नहीं माना गया होता।

मैं केवल यह कहना चाहता ह 1989-90 में 171 मिलियन जहां हमारा प्रोडक्शन था, 1991 में 176.2 हम्रा और 1991-92 में 171.**2** ग्रीर 172.6 हमारा प्रोडक्शन इसके लिए हमने कहीं से बीरो नहीं किया । तो इसलिए मैं प्रापसे निवेदन करता हूं कि संस्कार इस बात को स्पष्ट करे और करना चाहिए कि हमारी जो हर प्रकार को बातें ग्रौर समस्यायें होती हैं खासकर ग्रामीण विकास में, उनके बारे में हम किसो के मोहताज नहीं होंगे ग्रौर ग्रपनी नीति के श्रनसार हम चलेर्गे । इन्हीं शब्दों के साथ मैं स्रपका धन्यवाद करता हं ।

SHRI SUKOMAL SEN (West Bengal):
Madam, the Home Minister must clarify
... (Interruptions) ...

THE DEPUTY CHAIRMAN; Why the Home Minister?...(Interruptions)...
Why the Home Minister?...(Interruptions)... That is what I am asking.

SHRI SUKOMAL SEN: These issues are being raised in Parliament. Daily news is coming that the Government of India is surrendering to the World Bank and the World Bank—IMF combine is putting pressure on the Government on every detail of the economic and the industrial policies. Every day it is happening and every day they get up and say "No, we are taking independent decisions. We are not surrendering to the World Bank." How the following the says they get up and say "No, we are taking independent decisions. We are not surrendering to the World Bank." How the following the says they are not surrendering to the world Bank."

come? How are these reports published? How are these reports available? themselves say . . . (Inter-Tnese reports ruptions)...that the World Bank-IMF combine is interfering with every detail of the Government's policies industrial and economic policies of the Government. So, when will the Government stop this process of surrendering to the World Bank-IMF combine? What is the view of the Government on this? And, what is the agreement between the Government of India and the World Bank-IMF combine? They should clarify this to the Parliament and Parliament cannot be kept in the dark. This way they are surrendering the economy of the country to the World Bank-IMF combine.

Country to the World

Bank-IMF combine

THE DEPUTY CHAIRMAN: Can we go ahead with the other problems?.... (Interruptions)...Can we go ahead with other sssues? (Interruptions)...Can we go ahead with the other issues?

SHRI V. NARAYANASAMY (Pondicherry): Madam, they have diverted Rs. 395 cromes—(Interruptions)...

THE DEPUTY CHAIRMAN: I am calling Mr. Muthu Mani now...(Interruptions)...

SHRI S. MUTHU MANI (Tamil Nadu); Madam, I wish to bring to the notice of the Government...(Interruptions)...

श्री राम नरेश यादव: :(उत्तर प्रवेंश)
महोदया, यह भारत की सप्रभुता से भी
संबंधित प्रश्न है । ऐसी शर्तो पर ग्रगर
शारत ग्र9ने स्वाभीमान को छोडकर विदेशों
के इशारे पर चाहे वह वर्ल्ड वैंक हो,
ग्राई एम एफ हो या कोई काम कर
रहा है जिस तरह से समाचार श्रा रहे हैं,
उम के संबंध में सरकार का दृष्टिकोण
साफ होना चाहिए । सरकार को ग्राश्वासन
देंना चाहिए कि किसी भी कीमत पर हम
वर्ल्ड बैंक के सामने नहीं श्केंगे । ...
(व्यवधान)

SHRI V. NARAYANASAMY; Madam, an assurance was given on the floor of

the House by the Home Minister that he would come out with a statement... (Interruptions)...

THE DEPUTY CHAIRMAN: Statement about what. (Interruptions)...

SHRI V. NARAYANASAMY About the Power Finance Corporation diverting crores...(Interruptions) ... when Mr. V. P. Singh was the Prime Minister ... (Interruptions)... Madam, very serious matter...(Interruptions)... The nation's funds have been diverted to the foreign banks. Earlier. I had raised this issue and the honourable Home Minister had assured us on the floor of this House that either the Power Minister or the Finance Minister would come and make a statement. Tomorrow, it is going to be the last day of the Session ... (Interruptions) . . .

SHRI MURASOLI MARAN: That
Power Secretary has now become the
Cabinet Secretary!...(Interruptions)...

SHRI V. NARAYANASAMY: We have been waiting for the past three weeks and no statement has come so far. So, I want to know whether any statement on that is going to be made or not.

THE DEPUTY CHAIRMAN: I will find out from the Home Minister as to whether he will make a statement today or tomorrow, O.K.?

SHRI DIPEN GHOSH: Madam, an assurance was given. But the Minister has not made any statement so far...(Interruptions)...

THE LEADER OF THE HOUSE AND THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam, actually, the subject has been discussed at considerable length in both the Houses and the policy of the Government has been discussed at length in both the Houses of Parliament and what the attitude of the Government towards the World Bank and the IMF is. Both the things have been discussed at considerable length. You cannot make every news item appearing in the newspapers, a basis for discussion...(Interruptions)...

SHRI M. A. BABY: The World Bank document I am having now...(Interruptions)...

SHRI S B CHAVAN The Finance Minister has made it very clear. However, I will again ask him if he has anything additional to bring before the Your feelings I will definitely convey to But the policy has been made very clear. Ultimately, it is not the World Bank or the IMF which is going to take a final decision, but it is Government of India which will take the decision. And, if there are any compelling reasons... (Interruptions) ... Of course, I can well understand what you say ... (Interruptions) ... Now, with this kind of attitude, you would like to take political advantage of the same... (Interruptions) . . .

SHRI MENTAY PADMANABHAM: This is not taking any political advantage; these are hard facts...(Interruptions)...

SHRI S B. CHAVAN: It is a totally different thing. The other day, the Finance Minister was very clear. Now, these are the things. Whether you would like to accept them or not to accept them, for you to choose. You cannot possibly dictate to the World Bank or the IMF from whom you are asking fo loans. You also faced the same problem and we are also facing the same problem. That is why I say that I have to find out if any additional information has to be given to the House. I will definitely convey this to the Finance Minister.

THE DEPUTY CHAIRMAN: Now, I have to call Mr. Muthu Mani. He has been asking for permission since yesterday. He is a new Member and he needs protection.

SHRI S. MUTHU MANI (Tamil Nadu): Madam, I wish to bring to the notice of the Government a serious matter concerning 1,400 employees who have lost their livelihood.

The LIC, like the feudat overlords, has been adopting a policy of appointing eligible candidates and, after their serving for a period of time, terminating them

to avoid making them permanent employees. The employees who have served the LIC with dedication have been thrown out of their jobs in the most condemnable manner.

Now, on the 27th July, 1992, the Madras High Court, unfortunately, dismissed the writ petitions filed by the affected people. However, natural justice has not been rendered to these persons who have rendered service for more than five years. Using this opportunity, the LIC threw these employees out even before the judgement copies were ready. There fore, I request the hon. Finance Minister to take a lenient view on humanitarian grounds and direct the LIC to re-instate these employees and save their future.

THE DEPUTY CHAIRMAN: Two Ministers dealing with Finance are here. I am sure, they must have taken note of it.

भ्रापकी क्या समस्या है सत्या बहिन जी? जल्दी से कह दीजिए । इतनी समस्या हैं हैं कि हमारा भ्रप्नोप्रिएशन रह जाएगा। ...(ब्यवधान)

श्रीमती सत्या बहिन: (उत्तर प्रदेश):
मैं श्रापकी ग्राज्ञा लेकर इस सदन के
माननीय गृह मंत्री जी का ध्यान ग्राक्षित
करना चाहती हूं। गृह मंत्री जी ध्यान
देकर मेरी बात को सुने ऐसा मैं ग्रनुरोध
भी करती ह उनसे। उडीसा मैं...

श्री शंकर दयाल सिंह : ग्रापकी ग्रोर वहीं देख रहे हैं । माग्रेट ग्राल्या की ग्रोर देख रहे हैं ।

उपसमापति : कोई बात नहीं । मैं सुन रही हूं । चेयर पर श्राप ध्यान दीजिए । बहुत गनीमत है । (व्यवधान)

श्रीमती सस्या बहिन: : वहां पर हफ्ते भर से ग्रारक्षण विरोधी ग्रांदोलन उडीसा में चल रहा है ग्रीर इस तरह से वहां पर... (व्यवधान)

श्री शंकर क्याल सिंह: : गृह मंत्री जी सत्या बहिन की ग्रोर नहीं देख कर माग्रेट ग्राल्वा की ग्रोर देख रहे हैं। श्री एसं बी॰ चंक्हाण: ग्रसल में हर स्पेशल मेंशन के लिए मुझे रिएक्ट करने की जरूरत नहीं है। ऐसी बात जब लिखकर ग्राएगी तो उसका अवाध दे दिया जाएगा।

श्री शंकर दयाल सिंह : यह स्पेशल मैशन नहीं है स्पेशल निवेदन है ग्रापसे उनका :

उपसभापति : ग्रापका व्यवस्था का प्रकृत यह तो नहीं है मालवीय जी ?

कार्मिक, लोक शिकायत ग्रीर पंशन मंत्रालय में राज्य मंत्री (श्रीमती मारग्रेट आल्बा): होम मिनिस्टर साहब ने मुझ से बात की तो ग्रापको क्या ग्रापित है। (व्यवधान)

श्री शंकर दयाल सिंह : : मारग्रेट श्राल्वा जी पोछे किसी से बात कर लें लेकिन मेरी शांखों के सामने किसी से बात करेंगी तो जरूर मेरी नजर बहा बाएगी।

उपतभापति: श्रापकी यह समस्या तो नहीं थी ? (स्यवधान)

श्री सत्य प्रकाश भालवीय : (उत्तर प्रदेश) दो बार सदन में इस बात को उठा चुका हं कि रक्षा मंत्री चीन गये थे पांच दिन वहां रहे। पहली बार ऐसा हम्रा कि भारत के रक्षा मत्नी वहां के प्रधान मंत्री ग्रीर रक्षा मंत्री से मिले । मैं दो-दो बार यह भामला इस सदन में उठा चुकाह ग्रीर माननीय गृह राज्य मत्री श्री जैकब ने ग्राम्वासन दिया था कि रक्षा मंत्री से बात करके सदन को श्रवगत कराया जाएगा। 30 जुलाई को लौट कर ग्राए ग्रौर करीब-करीब 18 दिन हो गए। मैं श्रापके माध्यम से माननीय गह मंत्री जी से निवेदन करना चाहता हू वह सदन के नेता भी हैं कि रक्षा मन्नी की चीन के प्रधान मंत्री और वहां के रक्षा मंत्री से क्या बातचीत हुई इस चीज को सदन के भ्रदर क्यों नहीं बताया जाता ? स**दन** को सरक्षा क्यों यहीं दी जाती ? प्रख्वारों में ग्रारहाहै। उस**से भ्रम फैल रहाहै।**

267 The Appropriation (No. 3) [RAJYA SABHA] The Appropriation (No. 4) 268 Bill, 1992 and Bill, 1992

[श्री सत्य प्रकाश मांलवीय]
चक्हाण साहब मेरा आपसे निवेदन है,
जैकव साहब इस सिलसिले में
आश्वासन भी दे चुके हैं !
that he will contact the hon. Defence
Minister and will request him to apprise
the House about his recent visit to China,
What has happened to that assurance?
(Interruptions)

THE DEPUTY CHAIRMAN: It is about the Defence Minister's visit to China.

चित्रण, ग्रंब क्या हो गया ग्रारक्षण का?

श्री सस्य प्रकाश मालवीय : क्या कहा चक्हाण साहब ने ?

उपतभापति : वह पुष्टि करेंगे इसकी।

श्रीमती सस्या बहिन: मैं यह कहना चाहती हं कि उडीसा में पिछले हफ्ते से नहीं बल्कि पिछले महीने से ग्रारक्षण विरोधी भादोलन चलह रहा है बराबर जोर पकडता जा रहा है । जहां तक में समझती है इसमें नेताओं का हाथ है। राजनीतिक दलों के लोग, किसी भी दल के हों सकते हैं, मैं नाम नहीं लंगी, लेकि: वे उस ग्रारक्षण विरोधी ग्रांदोलन को शह दे रहे हैं। वहां को सरकार मारक्षण विरोधी मादोलन जो चल रहा है उसको रोकने का कोई इरादा नहीं रखती है । यह बहुत गम्भीर बात है ग्रौर उसकी प्रतिक्रिया देश के दूसरे भागों में भी हो सकती है । पिछले दिनों हम लोगों ने भ्रारक्षण के सावल परभोगा है। मैं गृह मंत्री जी से निवेदन करना चाहती है कि ग्रारक्षण के खिलाफ जो ग्रांदोलन चल रहा है उसमें पूरी जानकारी ले और ऐसे लोगों के खिलाफ कार्रवाई करे। दलित जातियों पर...

THE DEPUTY CHAIRMAN: Now, we have to start the Appropriation...(Interruptions)

श्री शंकर दयाल सिंह : तम्हारी सरकार, कांग्रेस की सरकार श्रारक्षण विरोधी भांदोलन चला रही है इसलिए इस बारे में नीति साफ होनी चाहिए श्रीर इसके लिए सदन को वहां की सरकार को बधाई देनी चाहिए । बीजू पटनायक ने वहां श्रारक्षण नीति को कायम किया है । उसका विरोध न किया जाए । (अयवधान)

श्रीमतीसस्याबहिनः वहां सरकार स्रापकी है। **(व्यवधान)**

श्रीमती मीरा दास : वहां की सरकार जब यह करती है तो क्यों दखल दिया जाता है । (श्यवधान)

THE DEPUTY CHAIRMAN: Now, we will take up the Appropriations Bills.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI) in the Chair

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): We will now take up the Appropriation (No.3) Bill, 1992 and the Appropriation (No.4) Bill, 1992, together.

The Appropriation (No.3) Bill, 1992, and

The Appropriation (No. 4) Bill, 1992. contd.

VIDUTHALAI VIRUMBI SHRI S. (Tamil Nadu); Respected Vice-Chairman, as I stated yesterday, according to the report submitted by the Government of India, public sectors are actually running in profit. In his statement submitted recently, the Leader of the House said that since we are seeking toan from the World Bank, we have to accept some conditionalities What I want to ask is, who has led us to this precarious situation? In the year 1980, the Government had to make interest payment of Rs. 7400 crores per annum. In 1989, we had to pay interest of Rs. 28,500 crores per annum. It means that our liability towards terest payment increased four times. It means that our liability towards interest payment increased by 400 per cent. This is because of the callous manner in which

we received loans from the NRIs as well as financial institutions abroad. This is the situation that developed during the period from 1980 to 1989. Who has led this country to this position? Who has been ruling this country? I would like to say that the ruling party changed their policy from taxation to borrowing. That is a very important reason. It is due to their misrule that people in India have to bear the burden of interest payment.

Regarding unemployment problem, by the end of the 8th Plan, about 5 crore and 80 lakh people will be unemployed.

Regarding the Gross Domestic Product, it has come down to 2.5 per cent and the apprehension is that it may further reduce and finally it may come down to 2 per cent or 1.5 per cent, whereas according to one estimate, the Government had thought that the GDP would rise up to 5.8 per cent. The price-rise is around 13 per cent. Regarding industrial production, it was estimated that it will be 6.8 per cent but it is the negative because of the way we are proceeding.

About our balance of payment position during the financial year we had a reserve of Rs. 8400 crores out of which we have to forgo Rs. 5400 crores for payment of principle amount of loan and interest thereon to foreign countries.

Our money supply has increased by 3 per cent, from 15 to 18 per cent. Our exports have declined, as I said yesterday. In 1991-92, against 17.8 billion dollars worth of exports, the figure was 18.1 billion dollars in the previous year. That means our exports during the last financial year had declined

fiscal deficit. the Govern-Regarding claim_S they are ment that reduce fiscal deficit. the that is not so. How can they say that they are able to reduce the fiscal deficit? They are reducing the capital outlay and then they claim that they are able to reduce the fiscal deficit. If the capital outlay is reduced, it means that developmental activity is going to be affected in the country. The volume of growth in exports will also be reduced. The Government expects to achieve 11 per cont growth but they are not going to achieve it the way they are proceeding.

About the rate of interest, the Government is in a fix. Suppose the rate of interest is enhanced. In that case further investment is going to be affected. If the rate of interest is lowered, I feel the money supply will increase. If money supply increases, automatically, we have to face an inflationary situation.

Then, why does migration from villages to urban areas take place? It is because, of the difference in the wage level between the urban and the rural areas. Therefore, we should see that agro-based industries are set up immediately.

In regard to privatisation, the Government says that it is the only route by which India can prosper. I feel that our policy should be to shift from private sector to the co-operative sector, then to the joint sector and, ultimately, to the public sector. But it is the other way round now. We are going from the public sector to the joint sector and then to the private sector. We are going backward instead of going forward.

In the matter of defence, we find that the low combat aircraft project is being slowed down because of the financial crunch. Then, the Government says that the allocation to defence has gone up by 7.6 per cent. But if we take into account the rate of inflation which, according to the data supplied by the Government itself, is 12.6 per cent, in real terms, we are going to spend less on defence compared to the previous financial year.

Sir, so far, more than Rs. 3,038 crores worth of public sector shares have been disinvested. Who had given this advice for disinvestment? The advice for disinvestment was given by a person who himself was benefited by this disinvestment. The person who was involved in the securities scam, who was benefited.

[Shri S. Viduthalai Virumbi] by this disinvestment, had advised the Government and the Government simply acted on his advice.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Virumbi, last point.

SHRI S VIDUTHALAI VIRUMBI: Sir, there is privatisation in every field. But it is very dangerous as far as education is concerned. If there is privatisation in the field of education, education would be commercialised. Once education is commercialised, the whole teaching profession would be commercialised. Ultimately, the future generation is not going to be benefited in any way. Even the Supreme Court had given a warning to the Governments, the Central and the State Governments, that they should put a stop to this tendency. But nobody, has paid any heed to this warning. If any Government, whether it is the Central Government or any State Government, privatises education, they would be doing more harm to the people, to the future generation. In fact, if there is more and more privatisation, in future, the people who come from the lower rungs of the society would not be able to go in for higher education and only the people who have a lot of money, even though their knowledge is less, would enter the various institutions and get their degrees. This is a very dangerous tendency. I want that this should be stopped once and for all. With these observations, I conclude. Thank you.

श्री शंकर बयाल सिंह (बिहार): उप-समाध्यक्ष महोदया, विनियोग विधेयक, 1992 जो हमारे सामने प्रस्तुत है, उसके संबंध में में ग्रपने विचार गांधी जी के इस विचार के साथ प्रारंभ करना चाहता हूं वो उन्होंने "मेरे सपनों का भारत" में विखा है। यंग इडिया में 26-3-1931 को गांधी जी ने लिखा था कि "मेरे सपनों का स्वराज्य तो गरीबों का स्वराज्य होगा। जीवन की जिन ग्रावण्यकताश्रों का उपभोग राजा श्रौर ग्रमीर लोग करते हैं, वहीं तुम्हें भी सुलभ होने चाहिए। इसमें फकं के लिए स्थान नहीं हो सकता लेकिन इसका यह ग्रयं नहीं है कि हमारे पास उनके जैसे महल होने चाहिए । सुखी जीवन के लिए महलों की कोई ग्रानग्यकता नहीं है । हमें महलों में रख दिया जाय तो हन घबरा जायेंगे । लेकिन तुम्हें जीवन की वे सामान्य वस्तुयें भ्रवश्य मिलनी चाहिए जिनका उपयोग ग्रमीर भ्रावमी करता है । मुझे इस बात में बिल्कुल भी सदेह नहीं है कि हमारा स्वराज्य तब तक पूर्ण स्वराज्य नहीं होगा, जब तक वह तुम्हें ये सारी सुविधायें देने की पूरी व्यवस्था नहीं करता" ।

महोदया, गांधो जी के इस वाक्य के साथ में सरकार से कुछ सवाल प्रारभ में ही पूछना चाहता हूं । मैं सवाल यह जानना चाहता ह कि जो देश की वर्तमान स्थिति है, राजनीतिक झंझावात, ग्राधिक ग्रस्थिरता, नीतिंगत डावांडोल स्थिति ग्रौर किसी भी एक महे पर गंभीरतापूर्वक विचार न करने का प्रयास इन सारी स्थितियों के बीच में हम खडे हो कर ग्राज इस विनियोग विधेयक पर बातचीत कर रहे हैं जो 263,41,36, 760 और 12,15,00,000 स्पए का ग्रापने हमारे सामने प्रस्तुत किया है । प्रारंभ में मैं इस बात को कह देना चाहता ह कि अभी हमारे सामने जिन जिन मदों पर यह विनियोग विधेयक स्राया है स्रौर पैसे की मांग हुई है, मुझे देख कर आश्चय से अधिक दुखँहो रहा है । और जिन मदों में मंत्री महोदय ने चाहा है श्रपनी जगह पर हैं, ग्रामीण विकास लिए केवल तीन लाख रूपए हैं जबकि शहरी विकास के लिए भ्राप स्वयं देखेंगे कि 2,15,00,823 स्पए हैं । मैंने इस लिए गांधी जी के वाक्य को सब से पहले श्रापके सामने रखा कि सरकार भी श्रपनी तस्वीर उस म्राइने में देख सकती है म्रौर उस तस्वीर को देखते हुए मैं पहले सरकार से यह जानना चाहता हूं । उसके बाद श्रपनी बात कहना चाहंगा, इसलिए कि विगत दिनों में सरकार ने बहत सी ऐसी बातें कहीं हैं जिनसे ऐसा पता चलता है कि सरकार कुछ करना चाहती है लेकिन हम जानते हैं सरकार कुछ भी करना नहीं चाहती । उस मुद्दे को रखते हुए महोदय से जो स्वयं गांधीवादी निष्ठा के

क्यक्ति है, मैं जानना चाहता हूं कि क्या हमने भ्रष्टाचार कम किया है? क्या हमने मुल्य बृद्धि को रोका ? क्या हमने रूपए की कीमत बढ़ाई ? क्या हमने फजूलखर्ची को बंद किया? क्या हमने बैंक तथा दूसरे घोटाले जो वर्षों से ग्राते रहे हैं उन पर नियंत्रण किया या उन्हें कम किया? क्या हमने ग्रपने निर्यात में बढ़ोतरी की ? क्या कूषि ग्रौर उद्योगों का संतुलन स्थापित करते हुए कृषि पर ग्रिधिक व्यय की नीति हमने बॅनाई ? क्या ब्राठवीं दचवर्षीय योजना में जो लक्ष्य हैं उनको हम प्राप्त कर सकेंगे? इन सवालों को पूछते हुए जवाब भी मैं खुद ही देना चाहता हूं कि नहीं, नहीं, नहीं बिल्कूल नहीं। इसलिए कि सरकार की नीयत इस स्रोर नहीं है। महोदय, भारत गरीब देश नहीं है लेकिन भारत के लोग गरीब हैं।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): This is what late Shri Krishna Menon had said that ours is not a poor country, it is a country of poor people.

SHRI SHANKAR DAYAL SINGH: That is what I want to say. जैसे कि मैं कह रहा था कि हमने अमीरी और गरीबी की रेखा इस तरह बढा दी है कि सपने तो हमने बहुत देखें लेकिन उन सपनों को हम ने साकार नहीं किया । श्राज भी जो श्रांकडे हमारे सामने **ब्राते हैं उनके ब्रनुसार पूरी जनसंख्या का** एक तिहाई या 40 प्रतिशत लोग गरीबी रेखा के नीचे जी रहे हैं या जीने के नाम पर मर रहे हैं, ग्रर्थी उनकी भले ही नहीं निकली लेकिन वे जिन्दा नहीं हैं। इसके लिए सब से बड़ी जवाबदेही किसी सरकार की होती है। उस सरकार की जवाबदेही ग्रौर भी बडी होती है जो लोकतांब्रिक ढंग से चन कर के जनता का वोट ले कर जनप्रतिनिधि के रूप में संसद में बैठती है। इसलिए सरकार ग्रपनी बातों को समझे ब्राज देश की वर्तमान स्थिति की गम्भीरता के बारे में रोज सदन में चर्चाएं होती हैं

यह भी होता है कि विश्व बैंक का दबाव हमारे ऊपर बढ़ रहा है। यह भी होता है कि बाहरी ताकतों से हम ग्रसित हैं श्रौर उनके अनुसार हम अपनी नीति निर्धारण कर रहे हैं। यह भी होता है कि विदेशी कम्पनिया जो है वह हमारे यहां के कुट़ीर उद्योगों से ले कर कर सारी चीजों को समाप्त कर रही हैं। यह भी चर्चा बराबर हमारे यहां हो रही है कि पब्लिक सेक्टर जो जवाहर इरा में बड़े बड़े पब्लिक सेक्टर ग्रौद्योगिक प्रतिष्ठान सार्वजनिक संस्थान कायम हुए थे उनको यह सरकार स्वयं ही गला घोंट कर मारने के लिए प्रति**बद्ध** है। उन बातों को मैं दोहराना नहीं चाहता हं । लेकिन मैं ग्रापके माध्यम से कुछ बातें सरकार से भ्रवश्य कहना चाहता हं।

1.00 P.M.

जो बातें मैं कहना चाहूंगा वे समय की सीम के ग्रंदर इसलिए कहूंगा कि उपसभाध्यक्ष महोदय, ग्रापको घंटी बंजाने की पीड़ा मोल नहीं लेनी पड़ेगी।

मैं यह चाहता हूं कि सरकार भ्रपनी नीतियों के अनुसार तीन चार बातों पर निश्चित रूप से ध्यान दे। एक यह है कि कृषि उत्पादन में हमारी बढ़ोत्तरी नहीं हो रही है श्रौर विगत 3-4 वर्षों से लगातार हम यह देख रहे हैं कि कृषि का उत्पादन हमारा जहां था वही रुक गया है। सबसे गम्भीरता से इस पर श्रापको इसलिए ध्यान देने की जरूरत है कि उद्योग भ्रौर कृषि दोनों में संत्लन नहीं होगा तो देश चरमरा जाएगा। पिछले दिनों हमने सोवियत संघ की घटनायें देखी हैं। वहां उद्योग पर बहुत ध्यान दिया गया । उद्योग का दर्जा बढ़ते 62-65 परसेंट तक चला गया. एग्रीकल्चर 32 परसेंट पर चला गया। नतीजा यह है कि वहां के लोगों को एक एक टमाटर और सब्जी खरीदने के लिए दो दो किलोमीटर लम्बी लाइन लगानी पड़ती है, क्यू में खड़ा होना पडता है। हम बधाई दें ग्रपने उस किसान को जिसने इस संसद भवन को नहीं देखा है, दिल्ली की चमचमाती हुई सड़कों को नहीं देखा है, राष्ट्रपति भवन को नहीं देखा है, सचि-वालय को नहीं देखा है लेकिन जाडे, गर्मी [त्रो शंकर दयाल सिंह]

भौर बरसात में भ्रपने खेतों में काम करके वह 85 करोड़ लोगों को खिलाता है। कभी हमारी गिनती दिरद्र में थी। भ्राज इत मायने में कम से कम हम दिरद्र नहीं है। हम खाने के लिए किसी दूसरे पर मोहताज नहीं रहे।

उपसभाध्यक्ष महोदय, श्राजादी जब आई थी तो उसके 5-7-10 वर्षों तक हमारा संक्रमण काल था। हमारे पास कपड़े नहीं थे, खाने के उतने साधन नहीं थे, बाहर से मंगाना पड़ता था। श्राज कम से कम बाहर के मोहताज नहीं हैं। मंगा लेते हैं लोग ग्रभी भी लेकिन मंगाते हैं भ्रपने लाभ के लिए और इसका विरोध भी हम प्राय: करते रहे हैं।

महोदय, मैं श्रांकड़ों के माया जाल में नहीं जाना चाहता हूं इसलिए कि बहुत बड़े बड़े श्रयंशास्त्री हमारे बीच में हैं। उपसभाध्यक्ष जी श्राप स्वयं बड़े श्रयंशास्त्री हैं जो कि श्रांकड़ों के माहिर हैं और श्रांकड़ों से या श्रांकड़ों का बीज बोकर न तो धान पँदा हो सकता है न गेहूं की फसल उगाई जा सकती है इसलिए हम श्रांकड़ों की फसल नहीं उगाना चाहते हैं।

भी राम नरेश यादव (उत्तर प्रदेश) : ग्रागे उगाने के लिए लेकिन लक्ष्य रख सकते हैं।

श्री शंकर दयःल जिह ः स्रसम्भव है जैसा कि भाई राम नरेश जी ने कहा हम यह कहना चाहते हैं। लेकिन हमने एक दो बातें क्यों केवल खाद्यात्र के दारे में कहीं हैं? इसमें हम श्रापको कहना चाहते हैं। ग्राब ऐसा है कि जो हमने पिछले दिनों— बराबर मैंने इस सदन में भी कहा है कि जो हमने प्रपत्ता लक्ष्य ग्रामीण विकास का रखा है वह ग्रधिकतर हमारा लक्ष्य कागज तक रह जाता है उसका कारण यह है, जिसको बड़ी गैंभीरता से समझने की जरूरत मैं समझन हुं कि गांव के

लोग तेजी से शहरों की स्रोर भागे चले स्रा हैं । गांव खाली हो रहे हैं, शहर भर रहे हैं और मेन कारण इसका यह है–सरकार को गंभीरता से विचार करना चाहिये कि जो थोड़ा भी पढ़ लिख गया, कहीं भी उसको रोजी रोटी मिल गयी वह पहला काम करता है कि छोड़ो ग्रौर शहरमें ग्राकरबस जाम्रो । जो लोग रिटायर कर गये। वे भी शहर में बस जाते हैं, गांव में लौटकर नहीं जाते । कोई जज हो गया, कलेक्टर हो गया, प्रोफेसर हो गया, या सरकारी कर्मचारी है वह गांव में नहीं लौटता है । नतीजा यह है कि जिनके ग्रनुभवों के बल पर गांव का विकास हो सकता था वे शहरों में रह जाते हैं **ग्रौर शहरों का विकास होता है, गांवों** का विकास बिल्कुल रुक गया है। ग्राप इस चीज को देखें।तो सरकार पहली प्राथमिकता इस बात की रखे कि जिस कल्पना गांधी जी ने की थी बात की ग्रामीण भारत ही हमारा ग्रसली भारत है ग्रौर ये खेत खलियान में काम करने वाले किसान ही सही भारतीय है, उनकी स्थिति को सुधारने के लिये जरूरी है कि ग्राप गांवों को शहरों के ग्रनरुप भले न बनायें लेकिन गांव के लोगों को शहरी के अनुसार ही सुविधायें कम से कम भ्राप जरूर प्रदान करें। पहली %**ा**पको प्राथमिकता यह होनी चाहिये।

मैंने प्रारंभ में ही कहा थाकि ज्यादा समय ग्रापका नहीं लंगा । मैं चाहता हं कि मैं देश से ग्रब कुछ म्रपने प्रदेश की भ्रोर जाऊं इसलिये कि विनियोग विधेयक पर बोलते हये कम से कम इतनी बात ग्रवश्य होती है कि हम **अ**पनी समस्यास्रों को स्रापके सामने रख सकते हैं । मैं ऋपने प्रांत की बात इस लिये कर रहा हूं कि देश ठीक है, देश हमारा बहुत बड़ा है – जनसंख्या की दर्ष्टि से स्रोर क्षेत्रफल की दर्ष्टिसे, लेकिन जो मानचित्र हमारे सामने है, उस मानचित्र में कुछ ऐसे प्रांत हैं, जो उत्पादन की दुष्टि से ग्रागे हैं, लाभ की दुष्टि से बहुत पीछे हैं। इतमें तीन प्रांत निश्चित रूप से प्रमख

बिहार, मध्य प्रदेश ग्रीर उडीसा। यह में इसलिए कह रहा है कि श्राप पूरे खनिज पदार्थ की बात देख लीजिए. 40 प्रतिशत खनिज इन तीनों प्रांतों में हैं, सारे वहीं पर हैं ग्रौर हमारा कंपलीट जो 40 प्रतिगत खनिज सम्पदा है ग्रौर बारह सौ खानें उन तीनों जगहों में चलती हैं, चाहे वह कोयले की हों, ग्रायरन श्रोर की हों, ग्र**बरक** की हों, मैंगनीज की हों. लेकिन इतनी खानें उन जगहों में चलती हैं और हम तीनों मिल इरके उत्पादन लक्ष्य--28 ग्ररब 45 इरोड का उत्पादन हम करते हैं जोकि इस देश के रेवेन्य का एक बहुत बड़ा हमारा हिस्सा है। सिर्फ कोयले का उत्पादन हम 24 ग्ररब 50 करोड़ का प्रति वर्ष करते हैं, लेकिन उसके बावजूद भी यह तीनों प्रांत ग्राधिक रूप से पक्षाघात के शिकार हैं।

तो मैं चाहता हूं कि सरकार इन तीनों पर ध्यान दे और तीनों का नाम मैंने लिया है। लेकिन अब में केवल बिहार के ऊपर ही केंद्रित होना चाहता हूं और वह इसलिए—यह कहने की जरूरत नहीं है कि बिहार राजनीतिक, आर्थिक और सामाजिक तीनों रूपों में एक समस्याग्रस्त प्रात है। उसकी ग्रोर केंद्र का ध्यान नहीं गया।

उपसभाध्यक्ष जी, एक समय था जब जवाहरलाल जी यहां प्रधान मंत्री थे। उस समय राजनीतिक रूप से बिहार की हैसियत बहुत ऊंची थी और बिहार की उस समय तूती बोलती थी। हमारे यहां के बड़े-बड़े नेता यहां पर थे, बाबू जगजीवन राम जी थे, बिहार समय जी मंत्री हुआ करते थे, दूसरे भी कई लोग, हमारे सत्य नारायण सिंह बगैरह थे। उस समय नेहरू एरा में बिहार में जो बड़े-बड़े उद्योग...(य्यवधान)

उ**पसभाध्यक्ष (श्री जगेश देसाई)** ग्राप भूल गये कि हमारे जो फर्स्ट प्रजोडेंट थे, बाबू राजेन्द्र प्रसाद, वह भी बिहार के थे। श्री शंकार वयाल सिंह : माफ करेंगे, मैंने राष्ट्रपति जी का नाम लेना उचित नहीं समझा था, लेकिन ग्रापने उसकी पूर्ति कर दी। मैं धन्यवाद देता हूं। उस समय प्रथम राष्ट्रपति, डा. राजेंद्र प्रसाद भी बिहार के ही थे।

तो बिहार में नेहरू एरा में जो बहे-बहे उद्योग-धंधे कायम हुए, उसे के बाद ग्राप उठा करके नरेश को देखेंग, तो कोई भी उद्योग नहीं लगा। नेहरू एरा में जबिक बिहार के लोग, प्रथम राष्ट्रपति से लेकर के दूसरे मंत्रिमण्डल में सात-सात मंत्री हमारे यहां से हन्ना करते थे, उसी जमाने में बरौनी, सिंदरी, बोकारो, एच. ई. सी., रांची, इन सबों की नीव पड़ी ग्रौर ग्राज ग्राप वहां जाकर देखेंगे कि वह सारा स्टाप हो गया है। यहां तक कि जो वहां सार्वजनिक इकाईयां हैं, जैसे सिंदरी है, बरौनी है, एच, ई. सी. है, तीनों के बारे में बार-बार इस सदन में ग्रावाज उठती है कि उनकी हालत खराब है, सरकार उनको पैसा महैया नहीं कर रही है। संग्कार इसकी ग्रोर ध्यान नहीं दे रही है। लेकिन मैं केवल उन उद्योगों का हवाला देकर बिहार में मामले में चप नहीं रहना चाहता हं।

पिछड़ेपन का मुख्य जो कारण है, वह यह है कि जो प्रतिशत बिहार के विकास के लिए केन्द्र को ग्रीर से जाना चाहिए, वह नहीं जाता है। पूर्जा निवेश हमारे यहां नहीं जाता है। यह ग्रांकड़े ग्रगर मैं ग्रापको दं, तो यह ऐसे ग्रांकड़े हैं जोकि रोंगटे खड़े कर देते हैं। जबिक हमने ग्रापको कहा कि हम देश के विकास की उत्पादतता में इतना प्रतिशत योगदान दे रहे हैं, लेकिन ग्राप हमारे विकास या ग्राप हमारी समस्याग्रों के निराकरण के लिए उतना नहीं दे पा रहे हैं।

हमारे मुख्य मंत्री, लालू प्रसाद यादव ने कई बार केंद्र को लिखा ग्रौर कई _{बा}र वहां बातें चली ग्रौर कितनी बातें _{ग्र}गर वहां सख्ती से नहीं को जातीं, [[श्री शंकर दयाल सिंह]

तो केंन्द्र की ग्रोर से कुछ मिलता भी नहीं जैसे कोयले का मौर दूसरी चीज़ों की रायल्टी का जो हिस्सा हमको मिला है मध्य प्रदेश को भी मिला, उडीसा को भी मिला, बगाल को भी मिला। सबको उससे लाभ हुआ। मैं समझता हं कि उसकी श्रोर श्रापको ध्यान देने की जरूरत है। में मुख्य तौर से कन बातों की ग्रोर, **भ्राप**का बिहार की समस्यात्रों की ग्रोर ध्यान देंगे इसकी त्रोर मैं सरकार का **ब्यान श्रव**क्य श्रा**कृष्ट करन**िचाहता हूं। एक तो हुमारे यहां सब से बड़ी समस्या विद्युत की है। बिजली के साधन जब तच आप मुहैया नहीं करते हैं, विद्युती-**भ**रण की स्थिति मंद रफ्तार यह है विसके कारण वहां ग्राथिक प्रगति भी नहीं हो रही है। बिहार में अभी प्रति व्यक्ति 94.1 किलोवाट बिजली का **ब**ंजंप्शन है, जब उपलब्धता है, जबिक श्रान्ध्र में भी 182.2, गुजरात मैं 303.6 और महाराष्ट्र में 313.9 किलोवाट की खपत प्रति व्यक्ति होती है। मैं श्रापको यह कह रहा हूं कि हमारे, इसलिए मैं कह रहा हं कि धर्मल पावर की 7-7 योजनाएं केन्द्र के पास लंबित पड़ी हुई हैं। जब तक भ्राप यहां से हरी झंडी नहीं दिखलाते है तब तका वहांपर क्या हो सकताहै? इसलिए पहली बात तो यह कहना चाहता ह कि जो भी श्रापके यहा, हमारे **यहां से** तीन तरह की योजनाएं केन्द्र 🕏 पास लंबित पड़ी हुई हैं। एक तो भौद्योगिक विकास की योजना है, दूसरी विद्युत परियोजना है थर्मल पावर है धौर तीसरी जल संसाधन की परियोजना है यानी कि सिचाई की। हमको ग्रौर कुछ नहीं चाहिए, ग्राप हमको सिंचाई महैया इटरा दीजिए ग्रौर ग्राप हमको विजली दे दीजिए। हमारे यहां के किसान ध्रगर उनको पानी मिल जाए, उपसभा-**इयक्ष** जी, तो पैदावार बढ़ जाए। होता यह है कि हमारे यहां के आधे से अधिक भाग में खेतों में पानी नहीं रहता है, (इस्रानों की ग्रांखों में ग्रवश्य पानी रहता है। एक ग्रोर खेतों में पानी के ग्रामाव में दरार पैदा हो जाता है.

दूररी और किसानों के दिल में दरार पैंदा हों जॉती है। हम चाहते हैं कि श्राप सिनाई की उपलब्ध ता बिहार में वैसे ही कर दें जैसे खाज पश्चिमी उत्तर प्रदेश में है, हरियाणा में है, पंजाब में है। श्राप देखिए कि बिहार का किसान पंजाब ग्रीर हरियाणा से कम पैदा करके श्रापको नहीं देगा। दूसरी हमने विद्युत परियोजना की जो बात श्रापको की कि विद्युत परियोजनाएं जो हमारे यहां की प्रापके यहां बहुत दिनों से लंबित पड़ी हुई हैं और बार-बार उसकी म्रोर कहा गया है कि में समझता हं कि उसकी ग्रोर सरकार को ध्यान देना चाहिए। 11 इस तरह की परियोजनाए हमारी पड़ी हुई हैं। मुजफ्फरपुर वर्मल पावर स्टेशन, पटना (बिहटा) थर्मल पावर स्टेशन पतरातू थर्मल पावर स्टेशन नवीनगर (वरुण) थर्मल पावर स्टेशन, सोलर थर्मल पावर स्टेशन, चांडिल ताप विद्युत परियोजना, शंख जल विद्यत परियोजना, कनहर पप्पड़ स्टोरेज जल विद्युत परियोजना ग्रौर कंदवा जल विद्युत परियोजना, इतनी योजनाए पड़ी हुई हैं यहां पर ग्रौर इसी तरह से ग्रन्य भी जल की योजनाएं हैं।

त्र्यापका मैं इशारा समझ रहा हूं, लेकिन मैं ग्रपना समय भी देख रहा हूं। 20 मिनट का हमारा समय है। महोदय, मेरा दो मिनट का समय बच रहा है।

उपसमाध्यक्ष (भी जगेश देसाई) : बचा तो नहीं है, मगर ग्राप ले लीजिए।

श्री शंकर वयाल सिंह: वो मिनट का मेरा समय है, मैं तो घड़ी सामने रख करके आपसे बात कर रहा हूं। महोदय, जब भी कुछ बात होती है सरकार की और से यह कहा जाता है कि सरकार के पास केन्द्र सरकार के पास साधन नहीं हैं, राज्य अपने संसाधन जुटाए। कुछ हद तक आपका कहना ठीक है, लेकिन मैं जानना चाहता हूं कि केन्द्र सरकार के पास इतना पैसा है कि 3500 करोड़ रुपये के घोटाले मैं आप बर्बाद कर सकते हैं और 3500 रूपये आप इस राज्य के विश्वास के

लिए नहीं दे सकते।

उपत्रभाध्यक्ष (श्रो जगेश देसाई) : वह केन्द्र का पैसा नहीं है।

श्रीशंकर दर्थाल सिंह : मैं केवल यह कह रहा हूं कुछ ज्यादा बात नहीं श्राप तो माननीय उसके हैं, लेकिन जो वर्तमान समीक्षा है ग्राधिक समीक्षा सरकार ने जो हमारे सामने पेश की है उसका केवल दिग्दर्शन कराने के लिए कहना चाहता हुं । क्योंकि **ग्राज हर ग्रोर जब भी सरकार ने** कहा, लाल-किले के प्राचीर से प्रधानमंत्री ने भी कहा ग्राैर कल ठाकुर जी नेस्वयं कहा, कि सरकार के पास रिजर्त्र खाते में 17,448 25 करोड़ रुपए जमा हो गए हैं श्रीर जब वर्तमान सरकार ने चार्ज लिया था उस समय केवल 1000 करोड़ रुपया था। अगले हफ्ते क्या होगा, हमें इसकी चिन्ता है । ग्राप ग्रपने रिजर्व कोटे को दिखला रहे हैं। 17,448 25 करोड़ रुपए, लेंकिन इस देश के ऊपर जो 1,09,991 स्वए का बकाया चला ग्रा रहा है उठ पर ग्रापने ध्यान नहीं दिया : मैं कहता हूं कि ग्राप ब्याज चकाते जाइए, नर्ज लेते जाइए कर्ज बढ़ाने जाइए, इन सब ग्राथिक डिटेल्स में मैं बहुत दूर तक न जाकर ग्राप्से यही प्रार्थना करना चाहता हूं कि विहार की जो योज**ाएं** ग्रापके यहां लम्बित पड़ी हुई हैं, उनको स्राप यहां से क्लीयर कर दीजिए ।

दूसरी बात, महोदय, मैं यह कहना चाहता है कि राज्यों का जो आवंटन जाता है केन्द्र की ग्रोर से, वह ग्रावष्टन अनसंख्या के अनुसार जाना चाहिए । जनसंख्या को आधार बनाते हुए चलिए क्योंकि बैंकों का मैं देख रहा हूं, जो मेरे पास फिगर्स हैं, मैं उसमें ज्यादा नहीं जाना बाहतः, लेकिन जमा-पूजी जो हमारे विहार कें बैंकों में है उसके अनुशत में बैंकों का ऋण ग्रौर बैंकों का खर्च उतना नहीं है, जितना महाराष्ट्र में है, ग्रान्ध्र प्रदेश में है या गुजरात में है या दूसरे प्रदेशों में है।

इन्हीं शब्दों के साथ मैं समझता ह भारत सरकार ग्रगर निश्चित रूप से कोई

अपनी नीति निर्धारित करते हुए इस देश की ब्रार्थिक स्थिति,राजनैतिक स्थिति बौर सामा-जिक स्थित को सुधारने चाहेगी तो निश्चय ही हम सब का सहयोग उसमें उसे मिलेगा। ग्रन्त में, विनियोग विधेयक के लिए मैं यहो कहना चाहुंगा कि ग्रामीण विकास के मद में आप कम से कम उतनी राशि जखर कर दें, जितनी श्रापने शहरी विकास के लिए रखो है । धन्यवाद ।

श्री मूलचन्द मीणा (राजस्थान) : उपाध्यक्ष महोदय, इस देश में बढ़ती हुई जनसंख्या ग्रौर भौगोलिक स्थिति ऐसी है, जिससे भारत के भाग्य में लिखा हुआ है कि हमेशा उस्तरे की घार पर रहना पड़ेगा । ऋभी गए **वर्ष में,** जो समस्याश्चों का वर्ष था और दूसरी परिस्थिति थी इस देश में, यह जो अब सरकार है ऐसी परिस्थिति में बनाई गई थी । उस समय देश ग्राधिक, सामाजिक, राजनीतिक संकट से गुजर रहा था, देश की स्रर्थ-व्यवस्था जर्जर हो चुकी थी, देश के ग्रन्दर जो विदेशी पूंजी का भण्डार था वह खाली हो चुका था, विषेशों में देश की साख गिर रही थी और दूसरी इनिया के देशों को यह विश्वास हो रहा था कि भारत म्राधिक दृष्टि से दिवालिया होता का रहा है, देश के अन्दर कहीं धार्मिक झगडे हो एहे थे, कहीं जाति के झगड़े हो रहे थे, ऐसी परिस्थिति में श्री नर्राप्तह राव जी की सरकार बनी भीर इस देंश की आर्थिक स्थिति को सुधारने के लिए इस सरकार ने कदम भी उठाए। यह सर्वविदित है।

उषाध्यक्ष महोदय, इस सदन का हर सदस्य इस बात को जानता है कि यह नई सरकार अबसे बनी तब से इस देश की स्राधिक स्थिति मजबूत हुई है । स्राधिक स्थिति खराब करने वाली थिछलो सरकार थी प्रोर यदि मैं उसका नाम लूं तो कोई श्रतिश्योक्ति नहीं होगी । श्राज स्थिति यह पैदा हुई इन सुधारों के शारण, कि ऋणों की किंग्तें चुकाने में स्रासानी हो रही है। यह तो इस देश की जनता का सौभाग्य था कि इस देश की साख को, इस देश की इज्जत को श्री नरसिंह राव जी की सरकार ने बचाया है ग्रीर इस देश की साख ग्रीर इज्जत को बढाया है। दूसरा इस ग्राधिक

नीति का उद्देश्य था कि देश के भ्रंदर बनियादी जो दोष है, ग्रयंव्यवथा के ग्रंदर, उनको दूर किया जाए ग्रौर ऐसी नीति का ग्राधार रखा जाए जिससे कि देश के ग्रंदर पूंजी का भंडार बढ़े, उत्पादन बढ़े, निर्यात ग्रौर लोगों की ग्राय बढ़े, नए रोजगार उपलब्ध हों। इस प्रकार की नीति का स्राधार भ्राज इस देश के ग्रंदर न सिंह राव जी ने रखा है भीर उसी का परिणाम है कि ग्राज हमाराविदेंशी मुद्राका भंडार 15 हजार करोड है । जो स्रनिवासी भारतीय थे, वे यहां से अपनी पंजी निकाल रहे थे, स्राज उनकी भी हिच इस देश के श्रंदर अपनी पंजी बढाने की हुई है और उसी का परिणाम है कि उन्होंने 6 400 करोड रुपए लगाकर हमारी भ्रर्थव्यवस्था में ग्रपना ग्रात्मविवशस दशीया है। ग्राधिक सुधारों के मुख्य उद्देश्य हैं कि लोगों को बंदियादी बीमारी न हो ग्रौर मजदूरी का शोषण न हो सके. उनके परिवारों को बोझ न झेलना पडे। श्रमिकों के हिती की रक्षा की यह नीति है। एक वर्ष के श्रंतराल के अंदर मुख रोजगार योजनाए, संसाधन बढाने १र जोर दिया गया है। ग्रामीण विकास के लिए सिवाई परिवयय बढाया गया । 8वीं योजना के स्रंतर्गत उससे दुगना खर्च कपने की योजना वनाई गई। ग्राज देंश की बैलेंस ग्रौर पेमेंट की स्थिति में सधार हम्रा है, इसे हम नकार नहीं सकते हैं। ग्राज गांवों ग्रीर शहरों का जो ग्रंतर था उसको समानता पर लाने के लिए इस देश की योजनाओं के ग्रंतर्गत इस सरकार ने, पिछली कांग्रेस सरकार ने ग्रामीण विकास के लिए कई योजनाए लागुकी थी स्रौर उनसे गांवों का विकास जरुर हुन्ना है, जितना होना चाहिए था वह नहीं हो पाया, लेकिन कुछ विकास गावों का जरूर हम्रा है । इन कार्यकमों को लाग करने में कई रोष हो सकते हैं, कई दलाल लोग वीच म बैठे ्ए हैं, जितना पैसा केन्द्र सरकार ने गांव विकास के लिए दिया है उद्रुपयोग नहीं हो पाया है, लेकिन गांबों का विकास जरुर हुआ है यह हम कह सकते हैं । म्राई० म्रार० डी० पी० ---गांवों के विकास के लिए और निर्धन लोगों को लाभान्वित करने के लिए योजनाए बनाई गई। अघु कृषक, शैंडयुल्ड कास्ट, शुडयुल्ड

टाइ४६, विकलांगों के लिए सबसिडी की

योजनाए लाग करके उनके विकास के कार्यक्रम भी इस सरकार ने बनाए ग्रीर उनको सुचारु रूप से कार्यरूप में, जब से यह सरकार बनी है, बड़े स्तर पर सूचार रूप से यह कार्य चल भी रहे है। सरकार ने सुखाग्रस्त ग्रीर मरु-भमि के विकास के कार्यकम भी बनाए है जिससे मरू विकास भी हमा, सुखाग्रस्त जो एरिया थे, उनमें कुछ राहत भी लोगों को मिली। ग्रामीण क्षेत्र के लिए महिला ग्रौर बाल विकास के धर्यक्रम भी इस सरकार ने बनाए । स्रांगनवाडी योजना के माध्यम मे महिलाओं के ग्रप को प्रशिक्षण के माध्यम से महिलाओं को आगे बढाने के लिए, उनकी सर्वासडी देकर, रोजगार देकर ग्रागें बढाने के कायत्रम भी बनाए। स्वरोजगार योजना के ग्रतर्गत भी यहां के यवकों को इस देश के युवकों को रोजगार देने के कार्यक्रम सरकार ने बनाए । हम इन बातों से इन्बार नहीं कर सकते हैं। ग्रामीण यवा रोजगार जैसे ग्रनेक कार्यक्रमों के माध्यम से उन ग्रामीणों को रोजगार देने के लिए काम किया गया । मिस्त्री का काम उनको सिखाया गया. साईकलिंग का. कारीगरी का काम भी उसको सिखाया गया ग्रौर उससे गांव के लोगों को काफी राहत मिली है। जवाहर रोजगार योजना के श्रतर्गत शैडयल कास्ट ग्रौर शैंड्यूल ट्राइब्ज के लाखीं कृषकों के लिए 10000 कुए खोदे गए। यह इस सरकार की सबसे बड़ी उपलब्धि है कि ये कार्यऋम लागु किए गए गांवों के विकास के लिए गरीबों को उठाने के लिए, गरीबी दूर करने के लिए ग्र**ौ**र इदिरा श्रावास योजना के ग्रतगंत पिछले साल 1.22 लाख मकानों का निर्माण कराया गया । यह राज्य सरकारों की रिपोर्ट के आधार पर मैं बता रहा हं।

महोदय, राष्ट्रीय ग्रामीण विकास को व की स्थापना की गई थी 1980 में ग्रौर उस कोष के द्वारा गांवों के प्रौद्योगिक विकास, वैज्ञानिक शिक्षा, कृषि के ग्रच्छे सिस्टम का ज्ञान कराने के लिए प्रशिक्षण की एक योजना सरकार ने चलाई थी उससे हमारे किसान काफी लाभान्वित हुए हैं । किसानों को जो सब्सिडी मिल रही थी

जो रिपोर्टे राज्य सरकारों से ग्राई हैं

उनके ब्राधार पर मैं बता रहा है।

उसमें जरूर कमी की गई जिससे किसानों का दुखददं जरूर बढ़ा है लेकिन ग्राज किसान स्वावलंबी भी बन रहा है, वह किसी पर ग्राश्रित नहीं रहना चाहता, ग्रपनी मेहनत से कमाकर खाना चाहता है।

महोदय, राष्ट्रीय ग्रामीण विकास संस्थान के माध्यन से समुदायिक विकास सस्थाओं द्वारा गांवों के प्रदेर महिलाओं, बच्चों ग्रीर बेरोजगार लोगों को शिक्षा देने के लिए कार्यक्रम बनाए गए । मैं यह कहना चाहता हूं कि भारत गांवों का देश है और गांवों का देश होने के नाते जो संतुलन गांवों ग्रीर शहरों में होना चाहिए वह ग्रभी नहीं है । जितना विकास गहरों का हुग्रा है, गांवों का उतना विकास नहीं हुग्रा है । इस सिकास को बराबर करने के लिए ग्रापको इन योजनाओं की ग्रोर विशेष ध्यान देना पड़ेगा !

लघु उद्योगों की बात हम करते हैं। तो लघु उद्योग जो छोटे-छोटे उद्योग हैं, उनको गांवों के भ्रंदर लगाया जाए । छोटे उद्योग यदि गांवों के ग्रदर हम लगाएतो गांवों कें लोगों को ज्यादा रोजगार मिलेग, ग्रौर पैसा भी कम लगेगा श्रौर उत्पादन भी ज्यादा होगा क्योंकि गांवों का ग्रादमी मेहनती होता है, वह मेहनत पर विश्थास रखता है । यदि गांवों का विकास ग्रापको करना है तो कारीगरी, लकड़ी के उद्योग, मिट्टी के उद्योग, रेशम के कीड़ों का पालन. मछली पालन ग्रौर कताई-बुनाई जैसे छोटे-छोटे जो ग्रामीण उद्योग हैं, वे ग्रापको लगाने चाहिए । यदि इनको योजनाबद्ध तरीके ो हम गावों में लगाते हैं तो गावों इतने वाले नौजवान को तो रोजगार मिलेगा ड़ी, इस देश का उत्पादन भी बढेगा, बस्तुए भी प्राप्त होंगी जिससे ग्राज देश फि घदर जो महगाई बढ रही है उस पर रोक लग सकेगी।

महोदय, मैं यह भी कहना चाहता हूं कि गांवों की जो योजनाए ग्रापके पास, केंद्रीय सरकार के पास पड़ी हैं चाहे वह राजस्मान की हों, चाहे यु०पी० को हों, चाहे हरियाणा की हों, चाहे बिहार की हों, जो मोजनाए गांवों के विकास के लिए हैं उनको तत्परता से यहां से स्वीकृत करके उन पर कार्य ग्रारम करना चाहिए । ग्राज देश के ग्रदर ऐसी परिस्थित पैंदा हो गई है कि कहीं देश के ग्रंदर सूखा पड़ रहा है, कहीं बाढ़ ग्रा रही है, ऐसी स्थित को रोकने के लिए ग्रौर किसानों को सिंचाई के लिए साघन उपलब्ध कराने के लिए चाहे ग्राप बड़े बांध बनाकर कीजिए। या छोटे बांधों के माध्यम से पानी की मुचारु व्यवस्था ग्राप करेंगे तो निश्चित ही गांव का ग्रादमी ग्रपनी मेहनत ग्रौर ग्रपनी ताकत के साथ इस देश के विकास में सही मायने में ग्रपना योग दे सकेगा । इससे गांवों का विकास होगा। तभी माना जाएगा कि देश का विकास हुगा है ।

महोदय, इस संबंध में मैं कुछ सुझाव माननीय मंत्री जी को अपनी स्रोर से देना चाहता हूं। ग्राज जो राजकीय कोष की फिजुलखर्ची हो रही है उसको रोका जाए और इस देश की पुंजी को बढ़ाने के लिए फिजलखर्ची को रोककर देश की खुशहाली ग्रौर विकास के लिए छोट-छोटे उद्योग गांवों के ग्रंदर लगाए जाए । ग्रामीण लोगों को सबसिडी देकर उनका श्राधिक विकास किया जाए । स्रगर स्राप इस पैसे का प्रयोग वहां करेंगे तो प्रगति होगी । म्राज यह परिपाटी बन गई है, जैसा कि जगदीश प्रसाद माथर साहब ने कहा था, इस सरकार ने कर्ज लिया है । कर्ज लेना कोई पाप नहीं है। कर्ज लीजिए, यदि श्रापकी साख है तो उस कर्ज को चुकाने में सक्षम हो सकते हैं। चन्द्रशेखर जीकी सरकार ने इस देश का सोना गिरवी रख दिया था क्योंकि उनको कर्ज नहीं मिल पाया, उनकी साख नहीं थी । तेकिन नरसिंह राव जी की सरकार ने इस सोने को जो गिरवी रखा था, उसको छुडवाया। ग्राज देश की सरकार की साख बनीहै। तो कर्ज लेना पाप नहीं है । लेकिन मंत्री जी से मैं कहना चाहंगा कि श्रंतर्राष्ट्रीय मुद्रा कोश से विस्तृत कोश स्विधा के ग्रतगंत कर्ज न लेने का फैसला ग्राप करें। यदि श्राप कर्ज लेते हैं तो श्रापको उसर्केलिए मैं कुछ ऐसे सूझाव दे रहा हूं जिनके ग्राधार पर ग्राप को कर्ज लेने की जरुरत नहीं पडेगी । ग्रापका प्रतिरक्षा पर जितना खर्च होता है उस पर मक खर्च [श्री मूल चेन्द्र मीणी]

करें। दूसरे फिजूल खर्ची की जो बड़ी योजनाए हैं उनको बिलकुल बंद कर दें।..

जपतमाध्यक्ष (श्री जगेश देसाई) : फिजूलबर्च की बड़ी योजना है ?

श्री संघप्रिय गौतम (उत्तर प्रदेश) : ठीक कह रहे हैं, ग्राप सही कह रहे हैं, ग्राप की मरकार की योजना है.... (स्ववधान)

श्री मूलचन्द मीना : जिस तरह से फिजुलखर्ची की जाती है उसको रोकें।

तीसरी बात में कहना चाहता हूं कि सरकार के जो अनुत्यादक खर्चे हैं, उनको रोकें। चौधे में कहना चाहता हू कि अमीरों को दी जाने वाली सबसिंडी को रोकें। पांचवें में कहना चाहता हु वि आपको प्रत्यक्ष करों में यदि वृद्धि करनी पड़े तो कोई दुख नहीं होगा। प्रत्यक्ष करों को लागू करना चाहिए काफी तादाद में ताकि उससे पैसा मिल सके। छठें में यह कहना चाहता हु कि आप निश्चित माला में अनुमानित कर लगाइए। अगर कोई कर चोरी करता है तो जस पर फौजदारी का अपराक आपको बनाना चाहिए। तब जाकर आपकी जो आर्थिक स्थिति है वह सुधरेगी और आपकी जो आर्थ है वह दुगनी हो जाएगी।

महोदय, इस देश के अन्दर जो खदानों का भंडार है यदि हम उनका सद्भयोग करे, उन को निकालने के लिए यदि सरकार के पास संपूर्ण साधन नहीं है क्योंकि सरकार की आध्यक स्थिति खराब है, लेकिन यह हमें संपूर्ण साधन मिलें तो इन खदानों से बहुमूल्य खनिज निकालकर भारत देश पूंजी-पति राष्ट्रों की श्रेणी में गिना जाने लगेगा।

इतना ही मरानिवेदन है। धन्यवाद।

SHRI KAMAL MORARKA (Rajasthan): Sir, two Appropriation Bills before the House are comparatively for a very small amount. My colleague, Shri Shankar Dayal Singh, has already pointed out that unfortunately the excess expenditures are not in the most desirable areas. For rural development the additional expenditure is only Rs. 3 lakhs while in other areas the expenditure is much more. I don't want to dwell on the appropriation amounts. I take this occasion to have an overview of the economy. For the last one year the Government has formulated various policies which they have called "a package of reforms." I have never agreed with the term "reforms" because "reforms" means you improve something. I don't think your package of changes could really improve the economy. Certain steps you took in the beginning and it has been repeated ad nauseam by the Ministers and Members of the other side that the balance of payments position was bad and the country was about to default. You have improved the balance of payments position. Let us examine that, Sir. Today, your balance of payments shows a good balance. But, as we all know, the balance of payments for a country is like what cash balance for an individual is. It only indicates how much money you have in the bank. It is not indicated whether it is your earning or whether it is a loan or whether it is a debt that we have to repay at a high rost. In the present balance of payments of the country, except for a very small amount which has come in as Son-repatriable money, most of the money is on onerous terms. The debt burden on the country by way of debt-servicing interest and repayment has increased considerably over the past one year. I will just give one figure and that is from July, 1991 to June, 1992. During this one year out of the aid that we have received, 90 per cent had gone In this House and, for debt-servicing. I am sure, outside economists had been saying for the last five years that India was going towards a debt trap. I remember, when Mr. Pranab Mukherjee was the Finance Minister, he said about India's debt-service ratio, "I am worried, but it is not alarming". At that time we could not understand why we were differentiating these two English words. The fact

remained that the conidtion was steadily deteriorating. Today, you have come to a condition when the debt-service ratio is about 30 per cent. In answer to a question once the Finance Minister said, "We will try to maintain the ratio for the next few years". During the last one year when they devalued the rupee, there was a lot of criticism. Devaluation as a step, in any country at any time, will be controversial. I don't want to go into the merits and demerits of it today .The Government has devalued the rupee according to their wisdom. But if had only said that they devalued rupee to bring it at the realistic value of the rupee to avoid hawala transactions and flourishing black market in the rupee, it would have been a different matter. What they said was that the export would go up and wih the devaluation of the rupee there would be a buoyancy in the exports. Now, what is the performance in the last one year? In the last one year we see that as compared to 1990-91, 1991-92 figure of exports has shown a decline of 3.9 per cent. I know that immediately say that the they would Soviet Union has collapsed. In dollar forms, even otherwise, the fiftures are not encouraging. On the other hand, imports have gone up by 24.71 per cent in dollar terms. In rupee terms I am not comparing because there is a devaluation. So, the figures are not comparable. In dollar terms our imports are going up staggeringly at this rate. These are April-May figures of this year which I am comparing to the April-May figures of last year-April-May, 1992 compared to April-May, 1991. The two months' balance of payments deficits is million dollars. I dont' think the Indian economy will be able to sustain this. I don't know. You must be having information, Mr. Chidambaram Was optimistic about exports. Unfortunately he is gone. I don't know what the Government's game plan is. I request the Government to keep a very close watch on the export and import balance and if exports are really not going up for any reason, may be, because of the Soviet Union collapsing or, may be there is an international recession in the West; you

must understand that also. After all, you talk of global integration. You must understand that you are not functioning in isolation. So, even if your goods are good, if there is a recession in the West, you will not be able to export your goods. For any reason if the exports are not in keeping with your predictions or your assessment you must clamp down on imports. Unfortunately, the vocabulary here is changed because at a particular time when Mr. Yashwant Sinha was the Finance Minister we had to clamp down on imports. Finance Minister that today says savage import compression of the that existed last year will not help the country. I don't understand this. don't want to use that adjective. I can use even better adjectives. I am not concerned about it. We are discussing cold economics. If your exports not keeping pace, you will have to cut imports. What is the point of not curbing imports? Why are you shutting your eyes to One option that you have? Yes, you can say. "We are keeping a close watch; if need be, we will curb the imports." But this is not the case. We have announced an import-export policy where import has been given a very wide leeway. I don't understand. I can understand that imports of goods into India may be very good for the American economy. I don't think it is good for economy. At one level you say the Indian industry should become competitive and on the other level you unleash not only raw material importsif you are allowing import of raw materials, it is a different thing-you are allowing imports of finished goods, intermediate imports. In the electronic secfor the type of imports that are allowed has almost wiped out the local electronice industry. So, we must understand what we are doing. Mr. Shankar Dayal Singh was saying that India is not a poor country. It is a rich country made up of poor people. That is correct. I want to add something. Another poverty come in this country—the poverty thought. It has not existed here before. When Pt. Jawaharlal Nehru was we in this country had embarked upon

unique ideas. Non-alignment was unique idea produced by our country. Some of my friends will not be in agreement with what Pt. Jawaharlal Nehru did. That is a different matter. But it was an Original idea and people like us were totally blind followers of that original idea. It was an idea suited to India. Similarly, you take self-reliance or the economic sphere. When Mrs. Gandhi was Prime Minister, one thing she wiped out permanently-at least she thought it was permanently, we thought it was permanently; this Government, of course, makes us rethink-we thought that food shortage was permanently wiped out from this country by the green revolution. That was the single biggest contribution of Mrs. Gandhi to this country. What is the Government doing for the last one year? Every step that we are taking is to undermine the foodgrain production of this country. are talking of reducing fertilizer subsidy. I am not saying this. In this House I myself said that on subsidy we should have a fresh look, but not the way the World Bank wants us to do. The World Bank is saying the subsidy to farmers should be cut. The Finance Minister and other Government spokesmen have said that even if fertilizer prices go up will compensate we the farby higher mers procurement Theorotically prices. to is all right. But they must know that 70 per cent of the farmers of this country do not have surplus to sell. They can never be compensated by procurement prices. Whatever they are growing, it is only for their own consumption.

Economists are very wise people. don't think I am competent enough 10 cross swords with them. But there a certain basic ethos in this country. I don't think any amount of imported wisdom will be able to change that ethos. One basic ethos of this country is selfsufficiency in food, which is something that we heve learnt to live by. When we аге in school what we were told was very insulting. We were told that out of every three Chapatis we eat one comes from America because there was

supply from America. scale wheat most of it under some aid grant. Mrs. Gandhi wiped that out. Today, at least, the present generation will not know what is PL-480. They have not heard of it, because they know that this is a country which is growing food for 1/7th of humanity. We are talking of America. Suppose you want to copy, at least, you copy someone successful. Even when a student copies he copies from an intelligent student. you copy from a student who is not going to be successful you will also fail. If you want to copy the Americans, they are failing today. We shoul have copied America 30 years back. In our wisdom we decided to go with Russia. (Interruptions) 1 am only making point. We know that in 1965, America 39 per cent of the world commanded GDP. That has come down to 28 per cent. We know about the American economy. President Bush is runnig helterskelter to get re-elected because of local economy. America is in trouble and we in our wisdom feel that we must copy America. In my opinion we should copy nobody. Accordifug to me, we should copy nobody because our problems are unique, our people are unique, our country is unique. You will have to find a unique solution and you will have to find it here. But in case you decide to copy because some industrialists, some people. my colleagues in the industry and all who are very much enamoured by technology and progress want it -I do not know: I join issue with themeven if you want to do it, then copy Japan whose GDP share in the world has increased from 3 per cent to 16 per cent in the same period. Copy Germany who after unification with East Gertryng to be a threat to many is also America in the economic sphere. Μy problem is poverty of thought. We have suddenly given up. It looks to me that the Government has given up will to run this country wi'h self-respect and dignity. Every second and third day we bring this World Bank issue-some seeds, some other thing. Yesterday I raised the World Bank issue. Mr. Shankar Rao Chavan said. "I know. You people want

make political capital". How can we? Do we for a moment believe that party will rule for ever Congress ever? This country does not belong to them. The country belongs to all of us. Where is the question of political capital in this? Is the World Bank a part of the Congress party? If we are criticising the World Bank, this World Bank is an institution in America. We should not allow the World Bank push us around and I mean all of us. I do not know why a thing like this should be taken on partisa_n The scam took place. I do not know. But any other self-respecting Government would have resigned. If the Government had resigned, at least some people responsible would have resigned. Here we find nobody is bothered. On the contrary when the discussions came up you are trying to put the Opposition on the defensive. I do not understand all this The scam has taken place and can a country of India's size and size of the economy, afford a scam running into thousands of crores of rupees? Surely, we cannot...(Interruptions)

SHRI S. K.T. RAMACHANDRAN: (Tamil Nadu): It was done during your period.

SHRI KAMAL MORARKA: Thank you. Mr. Ramachandran. This is the trouble. The whole approach is yours and mine. This is the whole approach. He is just supporting me. This is exactly what I am saying.

SHRI S. K.T. RAMACHANDRAN: The scam is there. I do not support you. I wanted to say that it was there in your period also. You initiated it.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): What he says is that we cannot afford it.

SHRI KAMAL MORARKA: Mr. Ramachandran, do not say that. I haven't made a charge that you have done the scam. You are going beyond that. I like to keep political decorum. I have not named a single person and I am not the type. But if you want to cross swords I have got enough facts and figures to embarrass you and you will

not be able to speak. I do not want to go into that.

SHRI S. K.T. RAMACHANDRAN: It is a system failure. We have accepted it. Why should we resign?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Who has accepted it? Nobody has accepted it. We have a Joint Parliamentary Committee to look into it.

SHRI KAMAL MORARKA: Let us come to the basics. In the case of balance of payments, the efforts made by this Government are commendable. I share their views that in India if we want some medium of progress our foreign exchange reserves should be at a satifactory level. They will agree with me when I say that that level can maintained only if we have a favourable balance of trade. Unless your exports and invisible earnings are more your imports you will not be able maintain that reserve. Exports are going down, for whatever reason. may give the reason of the Soviet Union. I am not blaming you. These are cold facts. You must keep control. You must keep an eye on imports and curtail imports whenever required to see that the balance of payments is maintained. That is number 1. Number 2, oil. As you all know, in Mrs. Indira Gandhi's time the three 'Fs'; food, fertilizers and fuel were considered the three foreign exchange guzzlers. In the case of food, she wiped it out successfully. No foreign exchange has to be wasted on account of food. In the case of fertilizer, there is still a short-fall. Now, Sir, fuel. The ONGC in 1980, started the Bombay High and a stage came when 50 per cent back. Now only 33 per cent is met by indigenous production. Do we We have slipped the position today? back. Now only 33 per cent is met by llocal production. Why? Because consumption goes up every year. If your production does not keep pace it is one thing but it has come down. In 1989-90 it was 33 million tonnes. In 1990-91 it was 34.09 million tonnes when the infficient Governments were functioning. And in 1991-92 when a great popular and

[Shri Kamal Morarka] efficient Government took over, it is 30 million tonnes. The production has gone down by 4 million tonnes, than 10 per cent. Do we understand this? Do we debate this? If we have to import four million tonnes of oil it will make nonsense of all economic calculations that you are making. Of course, these things are all inter-linked. If you don't want to import oil, you must curb its consumption and this is again interlinked with the Energy policy. Therse are all vital issues. But the fact remains that as things stand teday, despite your best calculations, you will not be able to deliver the goods. Oil production has gone down. Export is not going up. In your own wisdom, you have allowed free imports. And we talk of inflation. I don't have to tell people about what the wheat and rice prices are. In Delhi, the prices are exactly double what they were oneand-a-half years back. You say, in August. 1991, the inflation rate was 16.7 per cent and we have brought it down to 9.1 per cent. Sir, those statistics are all very good. But the fact of the matter is, my driver was telling me that for wheat, he has to pay about 70 per cent more than what he was paying a year-and-ahalf ago. Again, is not a question of who is responsible. But the poor man is not getting his foodgrains and in this country 90 per cent of the people's main expenditure is on foodgrains. So your wholesale price index and retail price index which contains a basket of other items are of no relevance to the poor man. You tell him what is the price of wheat, rice and cooking oil. That is all he is concerned with. And, Sir, these pricos are totally out of control. Coming to economics, your money supply, you yourself have projected a target rate of 13 per cent but the actual money supply is 18.5 per cent. Of course, part of it is because of the balance of and foreign exchange reserves. Last year, the reserves had gone up. That is an economic fact. But the fact of the matter is, you cannot sustain your reform programme at a money supply rate of 18.5 per cent. That is very well known. The World Bank and IMF also will tell you that. On food,

have already said and on exports also. I have already said. I want to make only two appeals before I close my submission. I want to make only two appeals before I close my submission. One is, there is no empirical data which is available to know as to how much of imports is related to industrial production. Every time we say that you curb imports, the Government says that the industrial production has gone down and to bring industrial production up, imports have to he allowed. The fact of the matter is, visually also as you see, that a lot of useless items have been allowed to be The luxury items imported to India which are competitive to the Indian industries certainly do not help the Indian industries. Mrs. Gandhi, by nationalising the banks, had created a new class, the National Entrepreneurial Class, and lakhs of new entrepreneurs came running small industries, medium industries, etc. Today they are under fear of extinction because if you unleash multinationals on them, they will not be able to withstand the competition. don't know; you say-in the long-run it is good for the country like somebody has said in America that in the long-run we all will be dead. But in the short-term for the small and medium entrepreneurs, it is bad. You must have a relook at the imports. I am not trying to say that you have a savage import compression, as you call it. But you must put some restrictions on miports. It will help you to implement year own plan. I know that the World Bank and the IMF do not like these import restrictions. I may repeat for their benefit; Japan and Korea are examples which we always give. They have got very high tariff structure. Japan does not allow rice to be imported even today when the cost of production rice there is totally uneconomical. But because of their farmers, they don't allow its import. Every country has a right to protect its selfinterests. So certain barriers should be threre in spite of the IMF and the World Bank.

You must face up with them. But unless you keep an eye on imports, your reform programme will go astray. And

we all will have to pay a heavy price for it. That is the one request that I want to make. The second request that I would make to the Government oil and food production are the two basics in the economy. Please take it on a war-footing. Please see that they don't slip down. According World Bank Development Report—they have made two predictions-by 1997 and by 2007 A.D., they have estimated the foodgrains production required to be of the order of 210 million tonnes and 280 million tonnes respectively. With the present rate at which we are going, it will reach a plateau. This year we are importing wheat and in another years, if self sufficiency on food goes away, no amount of logic and no am-Ount of economic calculations will work. Thank you, Sir.

श्री छोट्रमाई पटेल गुजरात उपसभाध्यक्ष महोदय, हमारे देश की व्यवस्था का **ग्राधार सामान्यतः कु**षि पर है। हर रोज लाखों लोग गावों से शहरों में जा रहे हैं। इसका अर्थ यह होता है कि गावों में इम्लायमेंट के बारे में सविधाएं होनी चाहियें वह स्विधाएं उनको नहीं सिल रही हैं। मैं ग्रापके माध्यम से सरकार के पास दो तीन बातें रखना चाहंगा । हमारे देश में जो हमें ज्यादा चिता हो रही है वह इंप्लायमेंट जनरेशन को है। हम कहते हैं कि 8वें फाइव इयर प्लान में हम लोग 10 हजार करोड़ लोगों को रोजी दिलाएंगे। बडी म्रजीब सी बात है कि हम अब देख रहे हैं कि हर एक क्षेत्र में छटनी हो रही है। रेलवे के बारे में मैं कह तो हर साल 58 हजार वर्कर्स 19 सेंटर्स के जरिये लिया जाते थे क्योंकि इतने ही कर्म चारी हर साल अपने रिटायरमेंट कारण जाते थे । मगर अभी इसमें प्रतिशत कर्मचारियों की कटौती करने का श्रादेश दिया गया है । श्राप पब्लिक सेक्टर ग्रंडरटेकिंग्स के बारे में ग्रच्छी तरह से जानते हैं कि उसमें भी डेमोक्लिस स्वोर्ड हर एक कर्मचारी के सिर पर लटक रही है। हर एक क्षेत्र में इंप्लायमेंट जनरेशन होना चाहिए। वह नहीं हो रहा है।

कृषि के बारे में मैंने हाउस में बार कहा है । श्रादरणीय फाइनेंस मिनिस्टर भी स्टेट के यहा हैं। मैं कहना चाहंगा कि कृषि में 15 परसेंट--प्रायोरिटी सेक्टर ने जो ऋण मिलता है इसे कम करने के लिए यहां बार बारकहा जाता है जिक 15 परसेंट से कम किया जाए हालांकि वेकम नहीं **क**रते । डी०**ग्रार०ग्रा**ई०, **डिफरेंट** रेट ग्राफ इंटरेस्ट के तहत 4 परसेंट**से** जो ऋण मिलता है इसमें भी इस साल बहुत कटौती की गयी है। यह पहले खूब ज्यादा मिलता था। हर एक क्षेत्र में सब्सिडी वें हटारहें है। मैं समझताहं कि सब्सिडो प्रोडक्शन के साथ लिक ऋप होती काहिए। वे रहीं कर पहें है। दूसरा **द्वारा** कोई खोलते हैं तब हमें पहला द्वार बंद करना च।हिए। वह हम नहीं कर रहें हैं। ग्राल्टरनेटिब नहीं दे रहे है। एक ग्रजीब सी बात है जो खादी पर संब्सिडी दी गयी थी बह भी हटा रहे हैं। मगर सारे देश के बड़े लोग यहां भाये, दिल्ली में ग्राये, कुछ बात समझाई मौर फाइनेंस मिनिस्टर ने तब मान लिया ।

जहांलघु उद्योग चलते हैं, जहां कृषि उद्योग चलते हैं वहां इंप्लायमेंट जनरेशन होता है ग्रौर हमारे देश में कुषि में ज्यादा से ज्यादा इंप्लायमेंट **जनरेशन** होता हैं। जितना जनरेशन और क्षेत्र में नहीं होता है, इसके बावजुद भी कृषि को जो केटेज देना चाहिए वह हम नहीं दे रहें हैं। उद्योग को हम ज्यादा बेटेज दे रहे हैं। कृषि में बिजली की समस्या है, पानी को समस्या है, बैकों के जारिये जो ऋण मिलता है वह जितना भिलना चाहिए उतना नहीं मिल रहा है, वह समस्या है। ये समस्या हमें निपटानी चाहिबें ताकि क्रुषि में उत्पादन बहा सकें । हर साल जिलती कीमतें बढ़ती जा रही हैं उसके रेशियों में, उसके परिमाण में कृषि की उपज के प्राइसेज ज्यादा नहीं बढ़ते हैं चाहें गेह हो, राइस हो चाहें ग्रीर धान हो । तो फारमर्ध को जितना पैसा मिलना चाहिए वह नहीं मिल रहा है। इससे थोड़ी श्रुद्धा कृषि के प्रति कम हो रही है। वह भी अपच्छी बात नहीं है। हर एक चीज में श्रुद्धा हमारी कम हो रही है । वह अच्छी बात नहीं है । भगवान के प्रति, चाहें पत्थर हो चाहे मन्दिर हो मस्जिद हो उसके प्रति हमारी घावना कम नहीं होती है, हमारी श्रद्धा कम नहीं होती है। इसके ग्रलावा ग्रौर भी कई चीजें

इसके ग्रलावा ग्रार भाकड चाज 2 P. M. हैं, जिनके प्रति हमारी भावना कम

हो रही है । वह अच्छी बात नहीं है, देश के लिए सही बात नहीं है ।

तो कृषि के बारे में जितनी प्राईस हमारे फार्मर्ज को मिलनी चाहिए, उतनी हम दे नहीं रहे हैं और हमारा प्रोडक्शन जो हो रहा है, इसके अंडारण के लिए, प्रिजर्वेशन के लिए जो हमारी सुविधा होनी चाहिए, वह हमारे पास उतनी नहीं है, जितनी होनी चाहिए । वह सुविधा मुहैया करवाने के लिए सरकार को सोचना चाहिए ।

फार एनजांपल, फिशरीज के बारे में जो फोरटीन स्टेट्स समुद्र के किनारे पर है, वह अपना फिश काप समुद्र से या तो नदी से, या तालांव से 80 प्रतिशत लेते हैं, पर उसके प्रिज़र्वेशन की कोई व्यवस्था नहीं है। उनका प्रोडक्शन खराब हो जाता है। उनका प्राडक्शन खराब हो जाता है। उनका आमदनी ज्यादा नहीं मिलती है और कर्माशयल एजेंट्स, जो बड़े-थड़े सिटीज जैसे बम्बई, मद्रास, कलकता और दिल्ली तक पहुंचाने के लिए उसको कम दाम देते हैं, खुद ज्यादा लेते हैं, ज्यादा मुनाफा लेते हैं और लोगों में बड़ी कीमतों पर वह बेचते हैं। तो उसमें भी फार्मर्स को बड़ी हानि होती है तो प्रिज़र्वेशन के बारे में हमें शीध ही कुछ सोचना चाहिए।

श्रभी मैंने पहले भी कहा था—— कृषि के बारे में स्व॰ इन्दिरा गांधी जी ने एक नेशनल प्रोग्राम बनाया था और आई॰ ए॰ डी॰ पी॰ योजना 2 अक्तूबर, 1980 से कार्यान्वित की गई थी। तो इसमें हमारे एक प्रोग्राम था, स्पेशल एग्रीकल्चरल फार स्माल श्रीर माजिनल फार्मसं, वह अब बंद कर दिया है। यह अच्छी बात है कि हमारी गुजरात गवर्नमेंट ने यह प्रोग्राम चालू रखा है। गुजरात गवर्नमेंट ने सेंटर से रिक्वेस्ट की है कि यह कृषि का प्रोग्राम कंटिन्यू रखें।

मैं ग्रपने डिस्ट्रिक्ट की बात करूं, तो 1991-92 **के दौ**रान इस थोजना के तहत 72 लाख एपये मिले थे, लेकिन इस साल एक भी एपका नहीं मिला है। गुजरात गवर्नमेंट ने 22 लाख 1992-93 के दौरान दिया है क्योंकि एलोकेशन कम है ग्रीर सेंटर का एलोकेशन तो इसमें है ही नहीं। तो मैं जहां देखता है...व्यवधान

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr Minister, you take note of this point. This is a point which has been agitating the minds of many of us.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Yes, Sir.

श्री छोट्भाई पटेल: छोटे तबके के लोगों के लिए जितनी योजनायें है, यह योजनायें द्वीरे-धीरे खत्म कर दी जा रही हैं। इस ग्रोर सरकार सीरियस नहीं है। इसारे देश में स्पाल एंड मार्जिनल फार्मर्ज, कृषि श्रमिकों का बहुत ज्यादा परसेंटल है। गरीब ग्रीर धनिक के बीच में ग्रंतर बहुत बड़ता जा रहा है। इसका ग्रंथ यही है कि हमारी लानिंग में कुछ कमी है।

गजरात गवर्नमेंट ने कृषि के बारे में, बिजली के बारे में कितनी ही दर्बास्तें भेजी हैं, छोटी-छोटी इरिगेशन स्कीम्स, मिडल लैवल की इरिगेशन स्कीम्स जो हैं, नर्मदा की बड़ी-बड़ी स्कीम्स के बारे में मैं नहीं कह रहा हूं। तो जो छोटी, मध्यम प्रकार की स्कीम्स हैं, उनको श्राप्त ग्रीन सिगनल क्यों नहीं दे रहे हैं? इसलिए हमें चिंता है कि साल 2000 तक एट दी इंड ग्राफ दिस डिकेड हमें 24 करोड टन श्रनाज चाहिए। श्रभी तो 175 लाख टन पर हम या चके हैं। काफी लम्बा फासला है। कैसे हम प्रोडक्शन कर पायेंगे, क्योंकि फाइनेंस की ग्रोर से हमें सरोर्ट नहीं मिल रहा है ग्रौर सपोर्ट ग्राप किसको दे रहे हैं। जिनके पास पैसे है, उनको श्राप सपोर्ट दे रहे हैं ग्रौर जिनके ऊपर एक्शन लेना चाहिए, वह ग्राप नहीं ले रहे हैं । छोटे-छोटे तबकों के लोगों पर आप एक्शन

ले रहे हैं। अभी-प्रभी जो हमारे लास मेकिंग 98 यूनिट्स हैं, इसमें एक लाख वर्कर्ज काम करते हैं, सिक यूनिट्स जो 50 हैं, उनमें चार लाख वर्कर्ज़ काम करते हैं। तो इसको महेनजर रखते हुए, हमारी जो मिक्सड इकानोमी थी, वह मिक्सड इकानोमी वरमरा रही है। इसका अर्थ यही होता है कि गरीबों के प्रति ग्रापका जो रुख है वह रुख ग्राप धीरे-धीरे बदल रहे हैं। ग्रभी जो स्कैम के बारे में बड़ी अजीब सी बात है 42 साल से हम देखते रहे हैं हम महसूस करते रहे हैं कि सर्विस रूल के मुताबिक जिस पर एक्शन लेना चाहिए हम हरेक डिपार्टमेंट में लेते रहे हैं, मगर स्कैन में दो हजार से ज्यादा छोटे-मोटे बड़े बैक क्राफिसर्ज सम्मिलित हैं उन पर हम सर्विस रूल्ज के मृताबिक एक्शन नहीं ले रहे हैं। एडिमिनिस्टेटिव प्रोसीजर ज़ो करनी है वह हम नहीं कर रहे हैं। श्रव तक कई श्राफिसर्ज़ को हमें रिहा कर देना चाहिए था। वह केस चलता रहता है, प्रोसीजर चलती रहती है। बाद में जो नतीजा ग्राता रहता है उसको हम बाद में नतीजे के मुताबिक रख सकते हैं। पर ग्राप एक्शन क्यों नहीं ले रहे हैं, यह बड़ी ऋजीब सी बात है। ऐसी बात हमने कभी देखी नहीं है। हमते न सुनी है, न देखी है और न पढ़ी है। स्रादरनीय मंत्री जी इसके बारे में ऋ।प गौर से सुनें, स्कैन के बारे में जे ०पी० सी० हैं इसलिए मैं ज्यादा नहीं कहना चाहुगा, पर बड़ी सीरियस बात है। बड़ी छोटी सी बात है, वह तो प्राइमाफेसी केस तो ग्रापने देख लिया है, तो इसके मुताबिक ग्राप क्यों **ग्राफिसर्ज़** पर सर्विस रूल्ज के मृताबिक एक्शन नहीं ले रहे हैं? सर, मैं ब्रापके माध्यम से सरकार[े]की ग्रोर से जानना चाहूंगा कि ग्राप क्यों सेव कर रहे हैं? ... (व्यवधान)

श्रीसुन्दरसिंह भंडारी (राजस्थान): उपसभाध्यक्ष जी, ऋाप मदद कर दीजिए।

उपसभाध्यक्ष (श्री जगेश देसाई): मैं उनको नहीं रोकता हु।... **(व्यवधान**)

वह बोल दें। ...(ब्यवधान) मैं देता हूं उनको। (ब्यवधान)

एक माननीय सदस्य : कोरम नहीं है। ...(व्यवधान)

श्री सत्य प्रकाश मालवीय : कम जो सत्तारुढ़ पार्टी है इसको सजग होना चाहिए। माना कि कवेशन नहीं है लेकिन...(व्यवधान)

(SHRI THE VICE-CHAIRMAN JAGESH DESAI): I agree....

श्री सत्य प्रकाश मालबीयः फाईनांस बिल है ग्रौर उसके बाद भी यहां पर जो है इनके ... (व्यवधान) खाली पड़े हैं। यह कितना इनका फाईनांस बिल के प्रति कर्तव्य है ?

THE VICE-CHAIRMAN JAGESH DESAI): I will convey that to the Minister of Parliamentary Affairs.

श्री सत्य प्रकाश मालवीय में मानता हूं कि कंवेंशन है लेकिन कुछ रूल भी हैं...(व्यवधान)

THE VICE-CHAIRMAN JAGESH DESAI): I agree with you.

श्री छोट्भाई पटेल : सैवन्थ फाईव ईयर प्लान के श्रंत तक सरकार कहती है कि 27 परसेंट **गरी**बी की रेखा के नीचे लोग रह जायेंगे, पर हमने ग्रभी 7 हजार से 11 हजार कर दिया है तो अगपके माध्यम से सरकार से मैं जानना चार्हुगा कि गरीबी की रेखा के नीचे जो परसेंट ग्रभी रह गए हैं तो ग्रब टम्जं बदल गई हैं 27 परसेंट से ज्यादा हो जाये क्योंकि हमने बढ़ा दी है। मगर हमें जब साढे छ: हजार से 11 हजार करना चाहिए था अपससे 4 परसेंट के इन्टरेस्ट के मुताबिक यह लोग ऋण ले सकें। वह हमने ज्यादा नहीं बढ़ाया है। वह भी ग्रापके माध्यम से मैं सरकार के ध्यान में लाना चाहूंगा कि इसके बारे में भी हमें कुछ सोचना चाहिए। सर, हमारे देश में छोटी-मोटी परि-

(श्री छोटू भाई पटेरः)

योजनाएं है उनके जरिए हुम जो रेनफेड एरिया है इसको हम ग्रीन बना सकते हैं। मान लीजिए कि राजस्थान में इंदिरा नहर परियोजना मभी भी परी नहीं हुई है स्रोर हमारी नर्मदा की योजना भी काफी लंबी जाएगी, तो हमारे देश में टोटल लैंड जो है 32 8 करोड़ सड है। इसमें से जो एग्रीकल्चर के लिए 18.6 करोड़ हेक्टेयर्ज जमीन है इसमें से श्राब तक हमने सैवन्थ फाईव श्यर प्लान के मुताबिक सिर्फ 11.3 करोड़ हेक्टेयर जमीन को पानी देने का प्लानिंग किया था। मैं मान लेता हुं कि होगा, मेरे फिगर तो है ही नहीं, मगर लास्ट में हमारा एक नेशनल ग्रिड योजना जो है उसमें साढ़े तीन करोड़ हेक्टेयर जसीन हुम उसको फायदा दे षायेंगे। मगर बहु कब पूरी करेंगे, क्योंकि ह्रमारे पास प्रभी रेनफेड एरिया जो है मह उसके बाद भी 3.8 करोड़ हेक्टेयर बह एरिया हमारा रहेगा नेशनल ग्रिड की योजना के पूरा हो जाने के बाद। तो इसके बारे में ग्रापका क्या प्लानिंग है। कभी-कभी हम शॉर्ट-टर्म प्लानिग करते हैं, करना पडता है, मगर मिड हमें और लौंग हमें की भी हमें प्लानिंग करनी चाहिए। हमारे देश हिन्दस्तान में हुमारे कल्चर, हुमारी डिमाण्ड के मताबिक, हमारी जो मर्थ-व्यवस्था है, हमारी जो सामाजिक ब्यवस्था है, हमारी जो राजकीय ब्यवस्था है, उसके मताबिक हुमें प्लानिंग करना चाहिए, लेकिन उसके मुताबिक हमारी सरकार प्लानिंग नहीं कर रही

महोदय, एडीवल श्रॉयल के लिए हुम कई करोड़ रुपए की विदेशी मुद्रा खर्च कर रहे हैं। मैं कहंगा कि हमारा 70 परसेंट रेनफेड एरिया है, इसमें ज्यादा से ज्यादा भूमि को हम एडीवल प्रॉयल की योजना के तहत ला सकते हैं, मगर इसके लिए हम सीरियसली नहीं सोच रहे हैं। तो यह सोयल-मैनेजमेंट के बारे में हमें बहुत सीरियसली सोचना चाहिए। मैं बार-बार कंसलटेटिव कमेटी में और इस हाऊस में कह चुका हूं कि हमारे देश मैं जो 14 स्टेट्स समृद्र के किनारे हैं...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Don't talk about the Consultative Committee.

श्री छोटू षाई पटेल: श्रन्छा। तो पोटेन्शियलिटि हैं। ग्रब ग्रगर हम फिशरीज की पोटेन्शियलिटि को उपयोग में ला सकें तो जितना पैसा हम खर्च करेंग उससे ज्यादा हमें मिल सकता है। इसके बारे में मैं तो कहूंगा कि फिशरीज डिपाटेमेंट को मिनिस्टरी में तब्दील किया जाए क्योंकि ग्राज इसके साथ सौतेली मां की तरह व्यवहार हो रहा है, छह ग्रन-ग्रनग मिनिस्टरी इसके साथ सौतेला व्यवहार करती हैं। इससे भी हम बहुत कुछ पाएंगे।

लास्ट में, सर, हमारे देश में क्रुंषि विज्ञान केन्द्र (के॰वी॰के॰) 360 होना चाहिए, मगर हमारे पास द्याज सिर्फ 18 चल रहा है, जिसके जरिए हम ट्रांसफर ग्राफ टैक्नोलोजी पहचा सकते हैं। मैं चाहुगा कि कृषि के लिए ज्यादा धनराणि दी जाए। कृषि उद्योग, जिस पर हमारे देश के करोड़ों लोग निर्भर हैं, लघु उद्योग पर भी करोड़ों लोग निभर हैं तो लघ उद्योग और कृषि पर म्राधारित ग्रन्य एक्टिविटिज जो एलाइड एक्टिविटिज जो हैं उसके लिए ज्यादा से ज्यादा धनराशि दी जानी चाहिए। मैं दबारा यही कहुंगा कि कृषि को जितना वेटेज दिया जाना चाहिए, उतना हम नहीं दे रहे हैं। हम उद्योग को ज्यादा वेटेज दे रहे हैं, मगर कृषि को नहीं दे रहे, जिस पर हमारे पूरे देश की ग्रर्थव्यवस्था ग्राधारित है। इससे इमारी सामाजिक ग्रसमानता ज्यादा बढ गई है, वैलेन्स धाफ पेमेन्ट की बात जो हो रही है ग्रौर जो समाज में ग्रव्यवस्था की बात हो रही है, अगर हम कृषि पर ज्यादा धन देंगे तो मुझे लगता है कि चंकि हमारा देश कृषि प्रधान देश है इसलिए हमारा ऋाथिक संतुलन इससे थोडा सुधरेगा।

जपाध्यक्ष महोदय, ग्रन्त में मैं यह कहना चाहूंगा कि गुजरात की ग्रोर ये जो छोटी-मोटी भोजनाभी के प्रस्ताव **ग्रा**ए हैं कृषि के बारे में, बिजली के **बा**रे में या दूसरे, जितनी जर्ल्दी हो सके उनको संक्रमन किया जाए। इसके लिए चाहे पर्यावरण मिनिस्टरी से बात करनी हो, बाहे कॉमर्स मिनिस्टरी से बात करनी हो, चाहे फाइनेन्स से बात करनी हो, चाहे इण्डस्ट्रीज से बात करनी हो, च≀हें ऊर्जा मिनिस्टरी से बात करनी हो, सबसे करके इन योजनात्रों को स्वीकृति दिलाई जाए। मेरा सरकार से यही श्रनरोध होगा कि इतिष के साथ जो इरिगेशन, ऊर्जा, फाइनेन्स कॉमर्स, इण्डस्ट्रीज, जितने संबंधित मंत्रालय हैं, ये सब साथ में बैठकर एक कंप्रहेन्सिव पालिसी बनाए त। कि हमारे देश की इकोनोमी बढ़ सके, देश की प्रगति हो सके ग्रौर देश में रहने वाले जितने हमारे करोड़ों लोग हैं वह ग्रहसास कर सकें कि हम हिन्दूस्तान में गौरव के साथ रह सकते हैं। धन्मवाद।

भी गया सिंह (बिहार): साननीय उपसभाध्यक्ष महोदय, मैं ब्रापके माध्यम से इस विनियोग विधेयक पर सरकार का ध्यान खींचना चाहता है। मैं तो नया सदस्य हं। कल से सभी माननीय सदस्थों की बात सुन रहा हूं ग्रौर मेरे मन में कुछ बातें ऐसी हैं जो मैं चाहता हुं श्रापके सामने रखं। हो सकता है कुछ माननीय सदस्यों को ग्रन्छा न लगे. लेकिन ग्राज जो समस्या इस मुल्क की है ग्रौर इस मृत्क के लोगों की जो उम्मीदें हैं, वह बताना जरूरी है। कल से मैं सुन रहा हूं कि यह जो सरकार ग्राई है, इसने सभी क्षेत्रों में बहुत ही प्रगति की है। इमारी धारणा इसके विपरीत है। हुम समझते हैं कि इस देश में भ्राजादी के बाद जो सरकार स्रभी वर्त-मान सरकार है, जितनी भी सरकारों **की कमजोरियां इससे पहले रही** हों, यह सरकार उन सब कमजोरियों को लेकर स्राई है और हुशारा मानना है कि इस मुल्क की ग्राजादी के बाद जो हमारे नेताओं ने इस मुल्क के विकास के लिए उद्देश्य सामने रखा था, उसकी यह नकार रही है। ग्राज हमारे कई माननीय सदस्यों ने कहा कि स्वावलंबन की ग्रोर हमको जाना था, ग्रात्मनिर्भर इस देश को बनाना भा और ऋषीलिए हमने इस देश में बड़े-बड़े उद्योग लगाने का यह विचार किया। आज उसको नकारा जा रहा है **ग्रौर कहा जा रहा** है कि इसके चलते इस देश का विकार स्का है। मैं कुछ एग्जाम्पल के साब कहना चाहता हं कि **ग्राज उस पर** विचार किया जाए स्रौर सरकार को गंभीरता से विचार करना चाहिए। यह जो सरकारी क्षेत्र के बारे में धारणा सरकार की बनी है, **वह उनकी धारणा** नहीं है। यह धारणा, जो ग्राजादी के बाद से नाम्राज्यवादी भ्रवशेष इस भूलक के अंदर थे और जो बाहर से लगाई हुई म्राग थी, जिनको बहुत पीड़ा हो रही थी कि इस मुल्क में इतने **उद्यो**ग बढ़ रहे हैं, वाहे बह स्टील के क्षेत्र में हों, चाहे वह कोयले के क्षेत्र में हो. चाहेपावर के भेन्न में हों, . . . (ब्यवधान) . . .

श्री सत्य प्रकाश मास्त्वीय : उपसभा-ध्यश जी, मैं रुलिंग पार्टी के सदस्यों की उपेक्षा के प्रति, श्राप नोट कर लीजिए कि रुलिंग पार्टी से केवल एक सदस्य है, मैं सदन से बहिंगमन करता हूं। इनकी जिम्मेदारी है कि जब विनि-योग विधेयक श्राए तो कम में कम इनके मैम्बर तो मौजूद रहें। इनकी जिम्मेदारी ज्यादा है। इसलिए रुलिंग पार्टी के सदस्यों की गैर हाजरी के कारण मैं सदन से बहिंगमन करता हूं।

(माननीय सदस्य सदन से चले गए)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is very unfortunate that except one Member, there is no Member from the ruling party.

श्री गया सिंह: सर, मैं ग्रापके माध्यम से कहना चाहता हूं कि यह बात बही है कि हमारे सत्तारुढ़ दल के साबी, माननीय सदस्य कोई नहीं हैं, लेकिन फिर भी ... (श्यवदान) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is very unfortunate.

श्रीमधासिंह : जिस बात की मैं चर्चाकर रहा मा कि दुनिया की मल्टी (श्री गया सिंह)

नेशंस ग्रौर साम्राज्यवादी हुकुमत जिस काम की श्राजादी के 40 साल में नहीं कर सकी, जिसके लिए उन्होंने बहुत सारा खर्चा किया, बहुत सारी कोशिश की, लेकिन हमारे नरसिंह राव जी के सरकार में ब्राते ही, बगैर खर्चा किए, ग्रासानी से उस काम को किया। इस तरह से इससे हमारे देश की अखंडता श्रीर एकता पर खतरा है। सर, इस पब्लिक सैक्टर के माध्यम से, वह ग्राज कह रहे हैं कि यह पब्लिक सैक्टर ग्राज घाटे में चल रहा है, सिक इंडस्ट्री हो गया है इस देश के अंदर और उसके ऊपर विश्व बैंक ग्रौर ग्राई०एम०एफ० के लोन का हवाला दिया जा रहा है। माननीय सदस्यों ने कहा भी है कि लोन लेना कोई गलत नहीं, हम भी समझते हैं कि कर्जा लेना चाहिए। लेकिन 1991 में, जब यह सरकार ब्राई, उस समय हमारे मुल्क पर क्या कर्जाथा? एक सोधारण ब्रादमी भी जो हिन्दुस्तान का है, जिस पर जो कर्जा था, वर्ल्ड बैक में, म्राई०एम०एफ० लोन के प्रेशर में हमने रुपए का मूल्य घटा दिया श्रौर रुपए का मुल्य घटा देने से इसे मुल्क में जितना हमारे ऊपर कर्जा था, उस डॉलर वेल्यू से 20 प्रतिशत ज्यादा कर्जाहमारे उत्पर हो गया है। ग्राज जो हम इम्पोर्ट कर रहेथे, जो सामान हम विदेशों से लेते थे, उस पर 25 प्रतिशत कर्जा बढ गया। माननीय सदस्यों से यह मैं कहना चाहुंगा ग्रौर एक एग्ज़ाम-पल मैं स्टील का दुंगा।

हम कोयला विदेश से मंगते हैं। हिन्दुस्तान में स्टील प्लांट के लिए हम कोयला लेते हैं श्रास्ट्रेलिया श्रीर दूसरे देशों से इम्पोट करते हैं। सिर्फ कोक में, स्टील प्लांट के लिए, हिन्दुस्तान का 425 करोड़ स्पए खर्चा ज्यादा वड़ गया। सिर्फ एक श्राइटम स्टील में 425 करोड़ स्पए, इस सरकार के श्राने के बाद डिवेल्यूएशन होने से 425 करोड़ स्पए सिर्फ स्टील के लिए कोयला मंगाने में, पहले जितने दाम में मंगाते थे उससे ज्यादा बढ़ गया। श्राज शायद हम यह कहना चाइते हैं कि इन उद्योगों को बंद करने श्री योजना सरकार ने बनाई है।

ये कहते हैं कि इनमें घाटे हैं। हम ग्रापके मध्यम से सरकार का ध्यान इस बात की स्रोर श्राकींषत करना चाहते हैं कि म्राज ये उद्योग, जिसको एक साल से हम कह रहे हैं कि इसको ब्रात्मनिर्भर होना चाहिए, ब्राज उसके पास वर्किंग कैपिटल नहीं है। कई उद्योग ऐसे हैं जिसको ग्राज ग्रार्डर मिला हग्रा है। शार०भ्राई०सी० को 73 करोड का ग्रार्डर है लेकिन सरकार ने बजट में जों प्रोविजन[े] किया था, पिछले में जो प्रोविजन किया था विभिन्न सिक इडस्ट्रीज को रूपया देने के लिए, ब्राज वह रूपया सरकार नहीं दे रही है, उनके पास वर्किंग कैपिटल नहीं है, वह **श्र**पने कारखानों को नहीं चला सकता, मजदूरों को तनख्वाह नहीं दे सकता ग्रौर यह कोशिश सरकार की हो रही है कि तमाम इंडस्ट्रीज को बंद करा दिया जाए। क्या होगा इससे?

श्राज एक ग्रोर बेकारी की बात कर रहे हैं। मैं एक एक्जाम्पल ग्रौर देना चाहता हू ग्रापको समझने के लिए। ग्राज बोकारो स्टील को ग्राप ले लीजिए, एक इडस्ट्री को ले लीजिए। कहते हैं पब्लिक सैक्टर से नुकसान हुग्रा। साढे तीन हजार करोड़ रूपया हमने बोकारो स्टील को बनाने में लगाया स्रौर बोकारो स्टील के ग्रंदर ग्राज 80 हजार मजदूर ठेकेदारी ग्रौर परमानेंट मिला करके काम कर रहे हैं। उसका कोयला, श्रॉयरन श्रोर श्रौर तमाम रॉ.मैटीरियल को जोड-कर हमने एसैस किया कि हिंदुस्तान के 15 लाख लोगों को डॉयरेक्ट या इन-डॉयरेक्ट रूप से रोजी-रोटी इससे मिलती है। इसी तरह से भिलाई <mark>ग्रौर दूसरे</mark> का उदाहरण लीजिए। दूसरी स्रोर बोकारो स्टील ने जो कर्जा लिया, उसके लिए सरकार जहां से भी कर्जा लाए, उसकी इंस्सालमेंट पे कर र हैं टाइम पर। साल में 85 करोड़ भारत सरकार को एक्साइज इयुटी देते हैं। साल में 50 करोड़ बोकारो से बिहार सरकार को हम सेल्स टैक्स ग्रौर दूसरे टैक्स देते हैं।

ग्रांप टाटा ले लीजिए। टाटा क्या

कर रहा है ? सबसे पुराना स्टील प्लांट है। हमारे ही इंस्टीट्यूशन श्रीर पिब्लिक इंस्टीट्यूशन श्रीर पिब्लिक इंस्टीट्यूशन से कर्जा लिया। 6 परसेंट टाटा का शेयर है, उससे ज्यादा बिड़ला का है। टाटा क्या करता है, वह जो स्टील पैदा करता है वह ट्रांसफर 'द्यू' कंपनी को करता है, ऐक्साइज ड्यूटी गहीं देता। वह जो स्टील पैदा करता है, ट्रांसफर श्रादित्यपुर इंजीनियरिंग, उसी के सिक्सिडियरी को करता है, ऐक्साइज ड्यूटी गहीं देता। श्राज दुर्गपुर स्टील प्लांट जो घाटे में चलता है, वह भी टाटा से ज्यादा भारत सरकार को श्रीर पश्चिम बंगाल सरकार को ऐक्साइज ड्यूटी श्रीर दूसरे टैक्स देता है।

म्राज प्राइबेट सैक्टर मौर निजीकरण की ब्रोर जो हम जा रहे हैं, ब्राज उसके उपर बहस होनी चाहिए, विचार कीजिए, एसैस कीजिए । इससे अनदम्लाइमेंट भी बढेगा, दूसरी श्रोर करप्पशनभी बढेगा। एडजैस्ट करा लेता है टाटा कंपनी भारत सरकार से । दूसरी स्रोर मैंने एक बार कहा था कि टाटा के पास जी माइंस है आयरन और माइस हैं, वह ग्राज विदेशों से कम कोयला ला रहे हैं लेकिन हमारे **्डिलक सैक्टर के श्रंदर दूसरे** कारणों से ग्राप इतना कोयला ग्राप बाहर से लाते हैं इससे खर्चा हमारा बढ़ा है। मैंने आपको कहा है डिबैल्युएशन ग्राप ने रूपए का किया, 425 करोड सिर्फ "सैलस" का उस साल में खर्चा इसलिए बढ गया कि भारत सरकार ने डिवैत्युएशन कर दिया । इस लिए ग्रगर टोटेलिटी में ग्रगर हम पब्लिक सैक्टर का ऐंसेसमेंट करें तो बोकारों स्टील में में कोल्ड रोलिंग मिल का एवसपैंशन हो रहा था, 300 करोड़ रुपए में इस मिल का एक्सपैशन हम करने जा रहे हैं 2.5 या 2 4 मिलियन में । कहा गया कि नहीं यमरीकी टैक्नोलोंजी वैस्ट टैक्नो-लोंजी है इस लिए हम वहां से कराऐंगे। नतीजा क्या हुन्ना कि 1981 में उस कील्ड रोलिंग मिल को प्रोडक्शन देनाथा लेकिन 1991 में 300 करोड़ के बदले 1300 करोड़ का खर्चा करके उस कोल्ड रोलिंग मिल ′काहमने एक्सपैंशन किया। क्याहस्रा घाप जानते हैं, उस समय उस कोल्ड रोलिंग मिल का जो म्राइटम था, जो इम्पोर्ट हम विदेशों से करते थे, उस आइटम को वनाने के लिए, हम ये बना रहे थे जिस पर टाटा की मोनोपली थी तो टाटा ने कोशिश करके उस कोल्ड रोलिंग मिल को दूसरे से करवाया, 300 करोड के बदले 1300 करोड खर्ची हुआ, 81 के वदले 9! में स्टार्ट हुआ और फिर कहते हैं पब्लिक संक्टर घाटे में जा रहा है।

महोदय, में पब्लिक सैक्टर के चलते ग्राज इस मल्क में हमें वेरोजगारी के सवाल पर, देश के विकास के सवाल पर, हर मोर्चे पर सरकारी क्षेत्र को मान्यता देनी चाहिए । सर, लास्ट व्वाइट हमारा ये है कि यह जो विधेयक हमारे सामने है उस विधेयक के माध्यम से जो उन्होंने फंड के बारे में डिमांड की है, हम कल मून रहे थे कुछ माननीय सदस्यों की बात, बजट में जितने प्रोविजन थे, उसके अतावा भी इसकी स्रावश्यकता है कि नहीं यह विचार करने योग्य सवाल है और म्राजजो समस्या देश की है उस श्रोर सरकार का ध्यान ज्यादा जाना चाहिए जो स्राज मुल चीज ई, ग्रीर पब्लिक सेक्टर की ब्रीर जो फंड है वह न दे करके उसको बन्द करने की जो कोशिश है, हम समझते हैं कि सहो नहीं है ग्रीर इस परविचार होना चाहिए । धन्यवाद ।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Dr. Y. Sivaji...Not here. Prof. Saurin Bhattacharya.

PROF. SAURIN BHATTACHARYA (West Begal): I have been caught unawares, Mr. Vice-Chairman, because of the absence of my neighbour. At the beginning one point may, perhaps, be stressed. Since it does not involve misappropriation, these Appropriation (No. 3) and (No. 4) Bills...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): One minute, please. If the House agrees, I would request Shri Satya Prakash Malaviya to occupy the Chair.

HON. MEMBERS: Yes.

The Vice-Chairman Shri Satya Prakash Malaviya) in the Chair.) PROF. SAURIN BHATTACHARYA: Anyway, the address will not change! No confusion between Mr. & Mrs.! It very often happens.

As I was saying, Mr. Vice-Chairman, it doesn't involve misappropriation because the Ministry certifies that the sum will be utilized for the purpose for which they are proposed to be spent, but this exact form cannot apply to Bill No. 3 because it involves expenses in excess of the budgeted expenditure in 1989. Now it is 1992. I am not sure of the financial procedure, but it seems to me that it is an iron, of fate that about the Finance Ministry, whose responsibility it is to keep a tab even on budgeted expenditure, every Ministry complaints that they do not release the required amount beyond a certain stipulated limit. But, in spite of it, it is an irony of fate that the Finance Ministry has come forward with a proposal for the grant of an excess amount under Bill No. 3.

Sir, Bill No. 4 is still more hazy: it involves the current year 1992-93. It is for a paltry sum of Rs. 12 crores. Whereas thousands of crores of rupees have been involved in the securities scam, a paltry sum of Rs. 12 crores has to be passed by both the Houses of Parliament. The Lower House has already done it; now it is the turn of the Upper House. Whether the level will increase or not in an entirely different matter.

We need not necessarily confine ourselves to the Bills. In that case there would have been no discussion. question is the state of the country's Anance, the country's economy, to be more precise. The extreme which it has reached, we all know. Regarding **Parliamentary** securities acam a Joint Committee has been set up. After much dilly-dallying, much, too much, about what really the fact was, it has been now pinpointed that Rs. 3,500 crores was defrauded, the country's economy was defrauded of it, and involved in it are banking institutions, financial institutions, stock changes and above all the Reserve Bank which is the bankers' bank. The Goverpor of the Reserve Bank has been defended like anything by another Governor of the Reserve Bank who now happens

to be the Finance Minister of the country. Whether his policies have been responsible for this Scam, is yet to be pin-pointed, but, perhaps, the truth is not far from it.

I strongly feel that a more Joint Parliamentary Committee won't evoke the required confidence in the minds of the people unless its functions are open. In order to make its hearings open and to allow the Press to be present during such hearings, if necessary, the rules of the Parliamentary Committee have to amended in the wake of this colossal scandal, the extent of which is not yet fully known. It might have involved from Rs. 5 lakh crores to Rs. 10 lakh crores. Besides the actual amount which was defrauded, a much larger volume has been involved.

Yesterday in this House the Finance Minister announced the formation of a stock exchange which would serve as a model to the existing stock exchanges. But, perhaps, there is necessity of examining the necessity of exchanges in the country at all. What is the role played by the stock exchanges in the economy of the country? For sale of shares, how it is essential that there should be stock exchanges, has to be examined because the entire scandal has revealed how the cardinal point on the kingpin of the scandal was the persons connected with stock exchanges, particularly in Bombay. What was done in Bombay, could have been done in Calcutta or in Delhi or elsewhere also. If this manipulation which is at its worst manifestation, cannot be properly tackled, the economy of the country which is on the verge of ruins, will be completely ruined.

We may pass appropriation Bills, we may pass budget, but ultimately the economy of the country has been rendered hollow by the huge amount of corruption that has flourished under the regime of the party which at present runs the Government. It is supposed to run the country, but it has brought about a run on the country, and the country is facing a very dismal future. This is the lesson which has to be learnt, and remedial measures have to be taken. But if this

Government wants to establish its bonafides, it will be required to de much more. The minimum they can do is that the Members belonging to their party and from the Opposition sit together and make the munctioning of the Joint Parla mentary Committee open to the press. which really was responsible for bringing out this cleastic disservice on the country by those who are in-charge of the country's economy one way or the other.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Shii T. N. Chaturvedi. The first speaker of your Party was Mr. Bhandari. For the second speaker only three minutes are left.

THE JAGDISH PRASAD MATHUR: He may be given five minutes.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): I just want to apprise him.

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh): My senior colleague, hon. Bhandari, has pointed out how lacking in substance, purpose and direction has been the economic policy and the approach of the Government towards the economic management of the country. Hon Shri Kamal Morarka also some time back spoke so lucidly and per_ ceptively about the inadequacies and infirmities of the economic policy. I strictly want to confine myself very briefly to the Demands for Excess Grants and to the Supplementary Demands. You are well aware that every year these excess demands are discussed by the Public Accounts Committee, but we are not aware at all as to what action the Government takes. That is why it is absolutely essential that in the succeeding year-and in this case for the year 1987-88-the Action Taken Report should be invariably appended. It is only then that the so-called Parliamentary financial control can really hie exercise,

I just want to briefly refer to the excess demands on account of two items—
Defence and the interest payments—Defence amounting to Rs. 112 crores and interest payments amounting to Rs. 128 | crores.

What really noteworthy is that the Supplementary Demands were obtained in the month of March, at the close of the financial year; and yet again at the close of the financail year 1988-89, the excesses occurred under Defence and interest payments to the tune of Rs. 240 crores. Now, what kind of Budget estimation is done by the Ministry of Finance as well as by the Ministry of Defence? It gives a strong impression that the effort is really made to suppress deliberately the deficit and the actual position of the expenditure. That is an attempt to cover the Budgetary deficit and slowly just try to bring it to the notice of the House so that it is ignored as not very big amounts and so on. None of us can grudge any expenditure on Defence, because security of the country is most important. The reasons given there are that the increase has been because of salaries etc. etc. I don't want to go into that, but what about the Dearness Allowance? Provision for the Dearness Allowance is not made. Every year this is not done. This kind of an attempt is to conceal the position which in any case will occur. Why is this not taken into account? This again is with a view toi suppress the Budgetary deficit. Coming to the Defence as a whole, Sir, I just want to draw your attention and the House is well aware that sometime in 1990-91, an Economic Committee was set up under the Chairmanship of the then Minister of State for Defence, Mr. Arun Singh, to go into the defence matters and the deence expenditure as to how to maximise and optimise expenditure and streng then the capability of the country with regard to the national security. Why are the recommendations or the suggestions of that Committee not being brought to the notice of the House? Why should there be an attempt to suppress as to what the real requirements of the national security are to which we are all wedded?

Coming to the interest payments, I do not want to go into it, but a reference has been made about the debt burden. It is not for me to say anything as to what Shri Chandrashekhar Government did because they also did inherit a particular legacy. Honourable Member, Mr. Kamal Merarke very ably tried to ex-

[Shri Triloki Nath Chaturvedi] plain the position and the nature of import in the earlier years and the middle years of the eighties. But this is the point which we have to take note of. There is a crippling interest burden that cannot be ignored when the loans taken are not productively used.

I want to draw your attention to the figure of actual expenditure in 1988-89 which is now reported to be Rs 14.278 crores against the original estimate Rs. 100 crores. Now, please compare it with the amount of interest payment in 1992 and 1993. The Budget Estimate itself puts the figure at Rs 32,000 croresa figure which has more than doubled in less four years. It falls below really one-third, 23 per cent of the total Budget. How does the Government propose to contain it? This is a very serious matter. I think a detailed discussion is called for and that was the reason why honourable Member, Mr. Kamal Morarka drew our attention to this particular aspect.

Sir, I just want to make two comments about the supplementary demands and I am done. Apparently it looks that there are only limited demands. But I do hope that by the end of the financial year, the Government does not come up again with excess demands, as happened for the year 1988-89. But there is a very interesting feature in this particular thing. The demand for Rs. 11.24 crores has been made for giving a non-Plan loan to the Fertilizer Corporation of India

[The Vice-Chairman, (Shri M. A. Baby), in the Chair].

Sir, I would like to know, through you, from the Government as to how many times the capital of the Fertilizer Corporation has been restructured. Despite the reliefs given by the Government. from time to time, why is the Fertillzer Corporation still incurring losses? It has been pointed out repeatedly by hon. Members that we are short of fertilizers and that is the need of the hour. A point was made by the hon. Member, Shri Kamal Morarka as to what its shortfall was and all those things. Regarding the Fertilizer Corporation in the pulbic sector we want to improve it and we want to

restructure it. Then, why has an effort not really been made?

Sir, I just draw your attention to the report of the CAG—report No. 8—commercial—of 1990.

Incidentally, Mr. Vice-Chairman, it was not signed by me. The work might have started earlier. I just want to say there is no allegedly personal bias in this. Now this project which was started in the year 1971 at an estimated cost of Rs 88 crores in 1971, a sum of Rs. 596 crores had been spent up to the March, 1990. The project has not had a run of commercial production even for a single year. The tragedy of the Haldia **i**9 project very well known. The project is lying shut, closed. And to top it aii, the Government is naturally incurring an expenditure of Rs. 1.50 crores per month. This is certainly, think, a disgrace and this is not the kind of situation which should be allowed. The people of Bengal are suffering. The people of the country are suffering.

Another funny thing is the between the Fertilizer Corporation of India and the Maruti, At one time we talk about the autonomy of the public sector and at another, the Government of India gives instructions obviohsly to the Maruti Udyog, "You please pay", in order, again, to conceal deficit The Government Budgetary asks them to give loans to the Fertilizer Corporation of India. What is the connection between the fertilizers the Maruti unless the Marutis are used to transport fertilizers to improve the farm product of the poor agriculturist? I cannot understand the linkage between the two. If you want autonomy for the public sector, both are autonomous. When we say we are interested in the improvement of the public sector, this is the kind of our approach, this is the kind of our interest in the management of the economy and this is the concern about the economic development of the country which the Government has shown! It is reflected even in these Demand, the excess Demands, as well as in the Supplementary Grants.

I do not propose to speak on the economic policy, as I said, My senior colleague as well as hon. Mr. Morarka has pointed out as to what morass it has led us to during the last one year because of the lack of clarity of objectives as well as of the sense of direction.

Thank you, Mr. Vice-Chairman.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sir, the Eighth Plan Document has been presented. The Eighth Plan Document has envisaged some employment generation. By 2000 A.D., they promise to give employment to each But the norms of the and everybody. Finance Minister are going contrary to it. For generation of employment, investment in industry, agricultural sector, rural development, house construction, road, construction and bridge construction is warranted. But the allocations for all these sectors have been reduced. In the Budget proposals of Dr. Manmohan Singh, the allocations for all these sectors have been reduced, compared to the previous years,

mentioning about Mr. Morarka was the balance of payments position. balance of payments position is comfortable since we reduced our imports, not because we enhanced our exports. Restricting the imports, the Government says that the BoP position is comfortable. There was also a mention about production of foodgrains It has gone down. During the last year, it was something like 20 million metric tons only, if remember correctly. And, we did not care to explore new oil fields. We are continuing to depend on imports. We have failed to learn any lesson from our neighbours like China. The investment in capital expenditure has also gone down, In regard to boosting our exports, Mr. Chidambaram presented the New Exim But I am afraid there is lack of coordination from the other departments that are concerned with exports. The allocation for foreign trade promotion is only Rs. 12 crores. Precious little can be done with this meagre amount. Sir, tourism is an area where there is a lot more potential for us to earn foreign

exchange with a little investment. But the allocation for tourism is only Rs 15 crores.

Sir, our ports are in a very bad shape. It is very difficult to reach the ports by the existing roads. The allocation for road construction and bridge construction is only Rs. 640 crores. For the development of ports, Rs. 15 crores is allotted. There are bottlenecks as for as the loading and unloading of ships in the ports are concerned. Added to that, the certifying agencies and the quality control agencies failed miserably. There is no consistent policy of the Government in regard to the exports even though the Exim policy is there Last evening, we were discussing about the import and export of cotton in this House and every alternate day, the Textiles Ministry comes out with one statement or the Cotton is being allowed to be imported under the Open General Licen-In the next week ce in one week. a different statement is issued stating that the OGL is not allowed and it can be done under the advance licences. Then the Ministry of Textiles envisages to export five lakh bales of cotton every year and on the other hand, the Textiles Ministry says, the exports are completely hanned. So leave alone various Ministries, the same Ministry comes out with a self-contradictory statement each and every day meaning thereby that there is no consistent policy for our exports and our buyers in foreign countries feel that India is not a dependable country, they cannot depend on India for their exports. So they are switching over other countries for their requirements.

The main thrust where we are lacking is that agriculture is completely neglected for the last one year. It is a fact that even today, 75 per cent of our population depends on agriculture and it is the basic necessity that high-yielding varieties of seed, water supply and fertilizers are provideed for augmenting the agricultural production. But we could supply high-yielding varieties of seed only to 55 per cent of our farmers and the fertilizer consumption has gone down. We could not utilise our river water thereby, during the last year, in regard to the food

[Shri Yelamanchili Sivaii] production, we have reduced the target to 182.5 million tonnes. But we could not reach that target as yet and we are far behind it. The production is stagnating at 170 million tonnes. As a result of that, we were compelled to im port foodgrains from other countries. I am afaaid, we may go back to PL 480 days of early sixties. The cost of import of foodgrains that we are paying is almost double what we are paying to our farmers. We are not encouraging our farmers by offering them remunerative prices for their produce and we are compelled to pay at least double that amount to the farmers in other countries. We are exploring the possibility of importing rice also and cotton is already in the pipeline. So this is the scenario as far as the agricultural sector is concerned. Sir, compared to 1971 statistics the prices of almost all goods have gone up by 7.5 times. At the same time, the proourement price of wheat, paddy, etc. has gone up only by 2.8 times. So there is a conspiracy to dry up the rural wealth there is a conspiracy to transfer wealth from the agricultural sector to the nonagricultural sector to feed the urbanities and the poorer people are completely neglected. The per-capita supply the subsidised foodgrains at Delhi-Delhi is supposed to have a high per capita income in the entire countdy-is 98 kgs. for each month, whereas the supply through the PDS in the neglected areas or the rural areas like Bihar, U.P., Rajasthan and Madhya Pradesh is less. These States are supported to be with less per capita income in country. The availability of the PDS foodgrains in these States is only 0.6 to 0.7 kg, per month. dictum is that we are to feed the volatile people in the urban areas at the cost of the rural people. Unless this dictum i, changed, I am afraid, we are not going to get any advantage. Sir, in between the First Plan and the Seventh Plan, the share of the agricultural sector in the total GDP has gone down at least 50 per cent. But the number of the people wholly dependent on agriculture

the per capita income in the agricultural sector went down drastically whereas in other sectors it is going up. This is a disparity. If this disparity continues, I am afraid, that this volcano may explode at any moment and any amount of new Economic Policy and other things are not going to solve the problem. Thank you.

SHRI SHANTARAM POTEMUKHE: Respected Vice-Chairman, I am thankful to the hon. Members who have participated in this discussion. Sir, all the Members have expressed their concern. cannot live beyond its This country means Let us not forget that our means are limited and we have to attain our goals within the parameters. I have come to this hon. House with a limited purpose and I will deal with the points raiin the Supplementary Demand. However, I shall try to deal with the other points raised by the hon. Members during the discussion. I would like to put emphasis on some features these supplementary proposals.

I would like to point out that the supplementary proposals are quite unusual. It is for the first time in many years that the first supplementary is for as low an amount as Rs. 12.5 crores. They are entirely mean to meet with the obligatory expenditure of the Government such as decretal payments and guarantee obligations. This Supplementary is being obtained for technical reasons and as such, does not involve any cash outgo. It is a clear indication of our determination to restore the fiscal balance. The demand for supplementary purpose is for unforseen expenditures, like D. A., increase in prices, maintenance of property, payment of interest, ad hoc bonus, lease charges, purchase of land etc.

Sir, we are determined to ensure that the deficit is contained at the level in the Budget. We are closely monitoring the expenditure and receipts, monthly and quarterly. The Supplementary proposals bear testimony to our success so remains to be the same. It shows that far. Laxity in the process of fiscal cor-

rection and consolidation creates tremendous inflationary pressures on the economy. These hurt the poorer segments the most, It may be noted that the aunual inflation rate has come down to a single digit level of a little over 9 per cent for the first time in 22 months.

SHRI KAMAL MORARKA: 9.1 per cent.

SHRI SHANTARAM POTDUKHE: 9.1 per cent. Sir, I have said a little over 9 per cent.

As Mr. Kamal Morarka has said, we have to take care of money supply in the market and we cannot afford to take any step which will increase inflation creating troubles to us, to a vast majority of the poorer masses.

Some Members have referred to the price situation. I would like to state that the annual rate of inflation which peaked at 16.7 per cent in August: 1991 came down to 13.6 per cent at the end and has reached a single digit 1991-92 figure of 9.3 per cent as on 25th July, 1992. This has come down further to 9.1 per cent as on 1st August, 1992. The improvement in industrial production and good monsoon are expected to reduce further the rate of inflation in the coming weeks. However, the Goverament is not complacent. Containment of inflation remanis high on the agenda of the Government. Some Members have expressed their concern over the expenditure of the Government. I agree with hon. Members that, to the extent possible, there should be few occasions for the Government to approach the House for approving demands for excess grants. In spite of our best efforts, there are many expenditure points and the excess expenditure takes place. But as compared to the sanctioned provisions the excess expenditure was very low. Civil Department it was around Rs. 160 crores as against a total sanctioned provision of Rs. 18,712 crores. For Defence

it was Rs, 104 crores as against the total sanctioned provision of Rs. 13,381 crores. The excess expenditure has been thoroughly scrutinised by the Public Accounts Committee which has made number of suggestions on which the Ministries are taking appropriate actions. The Public Accounts Committee has recommended regularisation of excess expenditure on the basis of its scrutiny. The individual item of expenditure have been thoroughly brought out in the report of the Public Accounts Committee. Shri Bhandare had asked why the mand for excess grants was being presented only now. He asked, "Why so late?". The audited accounts for 1988-89 are presented in the Budget session of 1990-February-May, 1990. Thereafter note₃ have been sent to the Public Accounts Committee after being audited by the C. & A.G. The excess demands can be presented only after the scrutiny of PAC, and as per their recommenda-The PAC report recommending regularisation was laid before the Parliament on 29th of April, 1992 The demands for excess expenditure have been brought in this session of Parliament at the earliest.

During the discussion some Members had expressed their concern about the neglect of rural areas. I must tell this hon. House that as far as the Government is concerned, there is no neglect of rural areas. Allocation for rural development in the Budget for 1992-93 is Rs. 2,610 crores which is higher than the revised estimate for 1992. However, it is proposed to earmark an adidtional allocation of Rs. 500 crores from the corpus of the National Renewal Fund for employment generation schemes, to supplement employment generation Jawhar Rozgar Yojana. additional allocatoin for the public distribution system in 1700 most backward blocks is another step for protecting these vulnerable sections. Taking all these allocations together the total allocation for rural development is higher than the previous year. The hon. Prime Minister and the hon. Finance Minister have made it abundantly clear that more [Shri Shantaram Potdukhe] funds would be made available to rural areas for employment-oriented schemes.

Regarding reduction of non-Plan expenditure, it is the endeavour of the Government to reduce the expenditure. The Government is continuously scrutinising the non-Plan and non-productive expenditures. A number of specific measures like curbing foreign travel and other travel expenses, curbing of consumption of petrol and telephone connections, etc., have been taken. The Ministries have been asked to absorb the additional expenditure on fresh D.A. instalments sanctioned by the Government with their existing budget. Wherever economy is possible due to the policy measures initiated by the Government, such as in the Ministry of Industry, in the Ministry of Commerce, in the Imports and Exports Organisation, in the Controller of Capital Issues, etc., necessary steps have been taken to effect economies. The Finance Minister had made it abundantly clear. Excluding statutory and obligatory payments like interest, pensions, etc., and expenditure on defence, police, etc. which are related to the security ad law and order situation, the non-Plan expenditure during 1992-93 is less than 1991-92.

Mr. Kamal Morarka has asked about the interest: Sir, there is a need for reduction in interest liability. The increase in the interest liability is a direct consequence of the rapid increase in the fiscal deficit of Government as a proportion of the GDP. Reduction in the fiscal deficit is the Central focus of the fiscal corrective measures initiated by the Government. The reduction in the fiscal deficit would help in controlling the increase in the interest burden.

It may also be noted that both total non-Plan expenditure and revenue expenditure on the non-Pan side in the Budget for 1992-93 are less than the revised estimates for the last year, if one excludes obligatory interest payments.

Some questions have been asked about the devolution of funds. A passing mention was made regarding step-motherly treatment to the States in financial mat-

THE VICE-CHAIRMAN (SHRI M. A. BABY): Why not step-fatherly?

AN HON. MEMBER: Step-mothers are always hot.

SHRI SHANTARAM POTDUKHE: All mothers are good.

SHRI KAMAL MORAKA: Stepfathers are worse. They desert the families Step mothers only ill-treat them.

SHRI SHANTARAM POTDUKHE: I want to say that this is not the case.

Hon. Memebrs are aware that the flow of financial assistance to all the States has been determined by the recommendations of the Ninth Finance Commission-Mr. N.K.P. Salve was the Chairman of the Ninth Finance Commissionand by the Planning Commission in respect of Central asssitance for the State Plans. In the case of special category States, the Plan assistance is given in the form of 90 per cent grant and 10 per cent loan. The Central Plan assistance to other States is allocated on the basis of a formula reviewed by the National Development Council from time to time, and is given in the form of 30 per cent grant and 70 per cent loan. Additional assistance to the States is constrained by the Centre's own resources position. Hon. Members will also be aware that the Tenth Finance Commission has recently been set up. It will go into issues of devolution of funds and other financial flows to the States once again. Besides, certain aspects or the financial problems faced by the special category States are being into by a Committee under the Chairmanship of Shri Rangarajan, Member of the Planning Commission.

Sir, many things have been said here about the Industrial Policy and accountability. The National Renewal Fund, set up under the Ministry of Industry is the main instrument through which Government would be seeking to protect the

workers from the adverse impact of the adjustment process.

A provision of Rs. 200 crores has been made in the budget for transfer to the National Renewal Fund. The budget already makes provision for voluntary retirement schemes in various public sector undertakings, totalling Rs. 148.75 crores which would be met from the National Renewal Fund. It is also envisaged in Government will the budget that the consider a further sale of equity in public sector undertakings totalling Rs. 1000 crores. which could be over and above the receipt of Rs. 25,000 crores to provide resources to the National Renewal Fund in 1992-93. In addition to this an amount of Rs. 1,000 crores is also exavailable from the pected to become international development associations, It is intended that these additional amounts would be used for schemes like rural employment programmes, revamp the PDS, etc., in areas affected by the process of adjustment in addition to the additional requirement for VRS as may be sought by the public sector undertakings. soon as additional funds become available Government would be able to fund these schemes. Sir, some Members have expressed their concern about subsidies specially in the agricultural sector. Sir. I would like to tell the hon. House that the Finance Minister has already indicated to the Parliament that he intends waiting for the report of the Parliamenlary Committee before taking a view in the matter of subsidies. Regarding the point raised by Mr. Patel regarding small irrigation projects, funds were provided for marginal and small farmers by the Agriculture Ministry, Funds were provided up to 1991-92 for enabling such farmers to increase productivity by construction of shallow tube wells and also dug-wells on a 50-50 basis with the State Governments. The scheme has been transferred to the State Governments from this year. However, I will apprise the hon. Agriculture Minister of the sentiments expressed by the hon Members. A point was raised regarding assistance to public sector units. I would like to tell this hon. House that public sector needs to be

healthy, strong and viable. But the solution does not lie in funding the undertakings without paying attention to the steps to be taken for revamping them and putting them on a sound footing. As the Members are aware, the Government is having the condition of the sick undertakings examined. Once this exercise is completed we would be in a position to decide the most appropriate measure to be taken, Some Members about the NTC, the Nahave spoken tional Textile Corporation, National Jute Manufacturers Corporation, Bengal Chemicals and the Jute Corporation of India, I would like to tell this hon. House that the complaints are not correct. fact is that releases are being made. But the full provision is not being released all at a time. The releases are being phased on a monthly basis. We are also instructing that the Ministries should take into account receipts due from the public sector undertakings such as interest and loan requirement etc. and adjust them while making the releases wherever possible. Such phasing of releases is necessary in order to control expenditure and deficit and is essential for proper fiscal management which in turn is essential for controlling prices. Some pubic sector undertakings have been asking for higher non-plan allocation for example. NIMC, the NTC Bengal Chemicals This etc is a dicerent matters from that of not getting. releases frem the budgetary provisions. there ís strong case for additional funds this can be considered at the stage of revised estimates. Now in the case of the Jute Corporation of India, agains he provision of Rs. 6 crores for reimburgement of coal loss, an additional amount of Rs. 21 crores has been sanctioned to the Jute Corporation of India to undertake its price support operations. This would be released depending upon the actual requirements.

I now move that the Appropriation (No. 3) Bill, 1992 and the Appropriation (No. 4) Bill, 1992, be taken into consideration. I also commend to the House that the Bills be returned to the Lok Sabha

SHRI TRILOKI NATH CHATUR-VEDI: May I take it that the Minister has agreed that from the next year, the Action Taken Report on the PAC will be appended with the Demands for Excess Grants because the regularisation is constitutionally required and is on the lines of the recommendation? Will the Action Taken Report be appended with the Demand for Excess Grants? The House must know the exact position Secondly, he has not at all responded to what is being done to revive the Fertiliser Corporation of India. Abour Rs. 11.4 crores have been given as a non-Plan loan. And how much is proposed to be given this year? Again he has mentioned about all the other public sector undertakings, but has completely ignored about the Haldia project. Another thing, I myself referred to the limited supplementary demand and the Minister takes all credit for it. But I think he will come back again with an inflated mand for regularisation of excess grants only after three or four months or in the month of October.

SHRI KAMAL MORARKA: My point on imports should also be dealt with. I hope that the Government will keep a close eye on imports and see that the BOP does not go back.

बी छोट्भाई पटेल : महोदय, यह जो स्पेशन एक्जोक्पटिंव शोष्ट्राम बा स्माल श्रीर माजितन फार्मम के लिए, वह बंद कर दिया गया है, इससे काफी हाति स्माल फार्मम को पहुंच सकती है । तो जैसे सेंटर के पास पहले या वैसे ही प्रपत्ने पास रखें ताकि माजिनल फार्मम को पहले सुविधा मिलती बी, वैसी सुविधा मिल बाए।

THE VICE CHAIRMAN (SHRI M. A. BABY): The Minister can either reply now or he may send the reply to the concerned Members. But these are pertinent questions and the Minister should consider it, especially about the Action Taken Report.

SHRI SHANTARAM POTDUKHE: We will consider it. And I shall send the reply to the concerned Members.

THE VICE-CHAIRMAN (SHRI M. A. BABY): I shall now put the Appropriation (No. 3) Bill to vote.

The question is:

"That the Bill to provide the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spend on certain services during the financial year ended on the 31st day of March, 1989, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now we shall take up clause-by-clause consideration of the Bill.

Clause 2 an 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SHANTARAM POTDUKHE: Sir, I move:

That the Bill be returned.

The motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): We shall now take up the motion for consideration of the Appropriation (No. 4) Bill, 1992. The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1992-93 as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

329

THE VICE-CHAIRMAN (SHRI M. A BABY): Now we shall take-up clause-by-clause consideration Rill

Clause 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SHANTARAM POTDUKHE: Sir I move:

That the Bill be returned.

The question was put and the motion was adopted.

TEH VICE-CHAIRMN (SHRI M. A. BABY); Now we have a Bill for consideration before the Short Duration Discussion as well as 14 Special Mentions. But Members will have to be very precise and limited to hie time allotted

SPECIAL MENTIONS

Vicimisation of Minorities in Azamgarh-Distret (U.P.)

श्री मोहत्वद ममुद खान (उत्तर प्रदेश): भहोदय, मैंने ऋजिमगढ ो बारे में लिख्बा दिया था कि उत्तर प्रदेश में ब्राजमगढ में एक क्रेंसी भिरादरी रहती है जिनकी रोंजी रोंटी उन जानवरों को जिबह करक उनको बेचका चलती है। जो काननन दुरुस्त है फ्रांर मसलभानों से खाना जायज है लेकन महोदय, श्राजमगढ से मबाकः पुथाने में क्राम लोहा है जहां तीन पूट्या है। एक पृक्ष महत्र्याची का प्रवा है, दुसरामियसङ है ग्रीं∵ वहां बूचड़खाना बना हथा है । लोकन लोकन पुलिस ंबारिटीज ने हर किस्म का गोश्त काटना बडांभना कर दिया है। वे लोग हाई कोंट में भो गए। हाई कोर्ट से लोग प्रार्डरले ग्राएलेकिन उस ग्रार्डर को वहां को लोकरा पुलिस आधि नहीं कर रही है और कह रही कि ऐंसा ऐसा र्डर बहुत

साहै । यही नहीं, मान्यवर, अब धीरे-धीरे क**रीब हर उस मु_ंस्लम कम्यु**-निटी के गांव में जहां उस किस्म गोश्त होते है और लोग गोश्त काते वे वहां की लोकल पुलिस ने वह मना कर दिया है । इससे दोहरा नकशान **हमा** है एक तो वह जिसका पैंशा <mark>या वह उससे</mark> रोजी रोटी कमाते थे उनका रोंजी रोटी कमाना बंद हो गया और दूसरे जो लोग उससे खाकर अपनी जिन्दगी गजर बसर हरते थे वह खत्म हो गयाई।

ग्राजमगढ की दुसरी **मिसारू मैं** बताङगाँक वहां की पुलिस कितना जुर्म कर रही है रानी का सराय वाना है सिर्फ इस वजह से वहां मुसलमानों को मार रही है कि कोई भट्ठा वाला **है जैसे** मोनिउहीन एक भटठा वाले हैं, उन्होंने थाने को **इंटा नहीं पहुचाया तो उनको** बहत बेइज्जत **किया ग्र**ीर मारा । **इसी** तरह से निजामबाद थाना है, वहां मञ्जूल यजीज ग्रौर **ग्रबुल कलाम नामी ये सीग** ाह लोग है जिन्होंने जब दूबई **ग्रोंर सऊदी** अं- जिया से लोग श्राते **ये श्रौर श्रपना कस्टम** ा कि र रहते हैं, पुलिस उनको रोक करके ंबरदस्ते जाका सामान छीनती है। जो लोग उसमें रुकावट डालते है उस रुकावट की बिना प**र वहां ग्रातंक फैलाते हैं** । इस वक्त वहां पर पोजीशन यह है कि फराहा चौराहे पर **मसलमानों की खो** दुकातें है वह **अबल** फलाम **धर्गरहा** की हैं, उ को पुलिस ने कहा है कि प्रापको दकान में देखेंगे तो श्रापके गलत मक**दमे** में फंसायेंने और इतना मारेंने कि फिर ऐसा नहीं करेंगे । इसके लिए उत्तर प्र**देश** सरकार से लिखा पढ़ी की है लेकिन मैं ग्रानके माध्यम से गृह मंत्री जी से **धपील** कक्ष्मा कि वह उनको पस्एड करे ताकि जो उस कम्युनिटी के ऊपर जल्म हो रहा है, उनको तबा**ह ग्रौर खत्म किया जारहा** है, उनका खाना पीना दूभर हो <mark>रहा है,</mark> अपकी तरफ तवज्जह दें । **उनको जो** कातूनन हक हैं, हम यह नहीं कहते कि जो कालून इजाजत नहीं देता है उस जानवर को मारें, लेकिन जिसके लिए काननन उनको हक है वह उनको दिलवाएँ। यही मेरा ्हनाहै। श्किया।